

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF APRIL-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-378/2025	04.04.2025	SANTOSH BALA VS. UNIVERSAL INSTRUMENTS MANUFACTURING CO. PVT. LTD.	KANISHK AGGARWAL	critaxcorp@gmail.com	28.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-388/2025	07.04.2025	GANPATI ENTERPRISES VS. PANKAJ MADAN	MANU NAYAR	manu_nayar@hotmail.com	26.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-401/2025	15.04.2025	BANK OF MAHARASHTRA VS. GEETA GUPTA	HARISH KUMAR	Harish.legal123@gmail.com	10.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-414/2025	19.04.2025	CARRY WELL PACKAGING PVT. LTD. VS. SAHIL ARORA	RAMA SHARMA	ramasharma4597@gmail.com	27.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-425/2025	22.04.2025	DR. VEDK KUMAR SHARMA VS. NIVA BUPA HEALTH INSURANCE CO. LTD.	MANEESH GUMBER	ascentlawfirm@gmail.com	16.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-440/2025	25.04.2025	ROBIN MITTAL VS. RENU GUPTA	NEELAM KUMARI MALIK	Neelam.malik8512@gmail.com	23.12.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-441/2025	25.04.2025	HAMDARD HUMAN WELFARE SOCIETY JAMMU AND KASHMIR VS. SHIIVENDR PRATAP SINGH	SHIIVENDR PRATAP SINGH	shivendra@theacmecocom	23.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-454/2025	26.04.2025	UTTAM JANAS VS. SHRIKUMAR SUSHIL KUMAR	SUDHIR KUMAR SUKHILJA	sudhir_sukhija@yahoo.com	24.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-464/2025	29.04.2025	RAJESH BHATTIA VS. M/s. V MASALA FOOD PRODUCTS PVT. LTD.	AJEET KUMAR AHOOJA	ajeetahooja@gmail.com	15.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-465/2025	30.04.2025	SANJAY KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	SATYENDR A KUMAR SINGH	sksingh116@gmail.com	20.11.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/366/2025	02-04-2025	NIRANJAN KUMAR BANSAL Vs UKANSH AND OTHERS	Arbaz Khan(P),	chiraga71@gmail.com	03.12.2024
			306	CS (COMM)/	CS (COMM)/367/2025	02-04-2025	M/S VARNIMPEX Vs M/S JAIN CALENDER	SANJAY SEHGAL(P),	ssclawfirm@gmail.com	18.10.2024
			306	CS (COMM)/	CS (COMM)/372/2025	03-04-2025	M/S JAINSON LIGHTS PVT. LTD THROUGH DIRECTOR Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	Manish Sharma(P),	gak.cop@gmail.com	24.03.2025
			306	CS (COMM)/	CS (COMM)/374/2025	03-04-2025	SHRIYAL ENTERPRISES Vs DMIA NYATI LLP	Brijesh Tiwari(P),	sssastry@lexam.com	10.03.2025
			306	CS (COMM)/	CS (COMM)/386/2025	07-04-2025	SURYA ROSHN LTD Vs CHOLAMANDALAM GENERAL INSURANCE CO. LTD.	Vineet Jain(P),	vineetjain27@gmail.com	06.03.2025

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			306	CS (COMM)	CS (COMM)/387/2025	07-04-2025	CENTRAL BANK OF INDIA Vs SURENDRA	KADAMBINI KUMAR MUDGIL(P)	9871226784	kkmudgil29@gmail.com	02.04.2025
			306	CS (COMM)/	CS (COMM)/397/2025	09-04-2025	STATE BANK OF INDIA Vs KULDEEP KUMAR	JEEWAN PARKASH GUPTA(P),	9810099243	jpgadvocate@gmail.com	21.04.2025
			306	CS (COMM)/	CS (COMM)/399/2025	09-04-2025	M K TRADING COMPANY Vs INDIAN FORMULATION AND ANR	Praduman Sharma(P),	9560313230	nabil.waq18@gmail.com	25.03.2025
			306	CS (COMM)/	CS (COMM)/412/2025	17-04-2025	SURYA ROSHNI LTD Vs SADASHIV PIPE INDUSTRIES	Sanjay Aggarwal(P)	9810748529	admin@raguella.com	21.04.2025
			306	CS (COMM)/	CS (COMM)/443/2025	25-04-2025	SANDEEP JAIN Vs ABHA JAIN	BHUPENDRA TYAGI(P),	9810695226	advocatebktiyagi@gmail.com	16.04.2025
			306	CS (COMM)/	CS (COMM)/446/2025	25-04-2025	Anish Jain Vs JAIPAL SINGH SHEKHAWAT	NIDHI JAIN(P),	9034304697	njjain2016@gmail.com	17.04.2025
			306	CS (COMM)/	CS (COMM)/447/2025	25-04-2025	CENTRAL BANK OF INDIA Vs JOGINDER	KADAMBINI KUMAR MUDGIL(P)	9871226784	kkmudgil29@gmail.com	02.04.2025
3	SH. ILLA RAWAT DISTRICT JUDGE (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 369/2025	02.04.2025	M/S VIKAS PUBLISHING HOUSE PVT. LTD. VS MR. SRINIVAS B	RAJESH KUMAR	9810195013	KUMARRAJESH HADV@YAHOO.COM	03.12.2024
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 382/2025	05.04.2025	RAMAVTAR JINDAL HUF VS SRIMANDER DASTSONS ORS	RAMESH KAUSHIK	9953171416	ADVOCATERA MESHKAUSHIK@GMAIL.COM	11.03.2025
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 392/2025	08.04.2025	S.B.I. VS MD ZAKIR	JEEWAN PARKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	21.04.2025
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 393/2025	08.04.2025	INDIAN OVERSEAS BANK ANUBHAV DAVID VS	GAJENDRA KUMAR	8010781318		01.03.2025
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 411/2025	17.04.2025	PANKAJ KUMAR VS SAGAR CHAWLA	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@GMAIL.COM	15.04.2025
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 431/2025	23.04.2025	M/S SPR JEWELS PVT.LTD VS SHAZLI NIAZ & ORS	SACHIN AGG	9811071022	SACHINAGGARWALADV@GMAIL.COM	21.04.2025
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 448/2025	26.04.2025	BINDAL MARKETING CO. VS RAJPAL	SUNIL MITTAL	9810513998	SUNILMITTAL37@GMAIL.COM	15.04.2025
			303, Extension Block, Hazari Courts, Delhi	Tis Suit for Recovery	CS COMM 449/2025	26.04.2025	BANK OF BARODA VS MRS VINITA BHUHIRAJA	VIJETA OHRI	9917048944	VIJETAOHRI@GMAIL.COM	15.04.2025

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			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)-463/2025	30.04.2025	VIKAS GOEL VS MCD	SATYENDE KR. SINGH 9811161525	SKSINGH116@GMAIL.COM	23.04.2025
4	MS ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04	CENTRAL DISTRICT	ROOM NO.304	RECOVERY	CS (COMM)-365/2025	02.04.2025	CHAUHAN TOURIST TRANSPORT SERVICES V/S KTC INDIA	FAKHRUDDIN QAMAR@GMAIL.COM 9811-670-423	20.03.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-410/2025	07.04.2025	VYOMA EXIM PVT. LTD V/S BAL KISHAN DUA	UTSAV GARG 8800-384-404	11.04.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-420/2025	21.04.2025	BRIJ MOHAN MEHTA V/S MILL EXPRESS SERVICES PVT LTD	KAPIL KHER 9891072729	04.4.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-426/2025	22.04.2025	M/S KUKREJA & SONS VS. M/S AMIT GOEL	SH. SUBHASH TAGRA 9015823407	04.04.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-429/2025	23.04.2025	BANK OF MAHARASHTRA VS. M/S M F & COMPANY AND ANR.	SH. SUMAN KUMAR SINGH 9540649131	07.01.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-430/2025	23.04.2025	BANK OF MAHARASHTRA VS. M/S STAR FOODS COMPNAY AND Anr	SH. SUMAN KUMAR SINGH 9540649131	08.01.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-433/2025	24.04.2025	M/S LUCKY BRASS LTD. VS. HEMANT MISHRA	SH. MUKESH MISHRA 8920000499	17.02.2025	
			ROOM NO.304	TRADE MARK	CS (COMM)-442/2025	25.04.2025	ASSOCIATION (INIA) VS. HAMDARD EDUCATION SOCIETY RANGALA RAJPUR	SH. SHIVENDRA PRATAP SINGH 9953394364	23.04.2025	
			ROOM NO.304	RECOVERY	CS (COMM)-45/2025	26.04.2025	RAJEEV MITTAL VS. RAJRANI CHADHA	MS. NEELAM MALIK 7303296156	23.12.2024	
			ROOM NO.304	RECOVERY	CS (COMM)-456/2025	29.04.2025	M/S ESSCO TRADERS VS. MCD	SH. SATYENDRA KUMAR SINGH 9811161525	23.04.2025	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL DISTRICT	305	RECOVERY	CS (COMM)/381/2025	04-04-2025	Krishan Suden Vs MUNICIPAL CORPORATION OF DELHI	Dheeraj Gupta(P), 9811271968	sanjaygu12ta advocate@yahoo.co.in	01-04-2025
			305	RECOVERY	CS (COMM)/403/2025	15-04-2025	KAILASH CHAND Vs M/S P AND ENTERPRISES PVT LTD AND OTHERS	Ashish(P), 9319313202	ostilthyachw25201MigtrulLeX	31-01-2025
			305	RECOVERY	CS (COMM)/402/2025	15-04-2025	PRACHIN DAGAR Vs M/S ITI CONSULTING ENGINEERS PVT LTD AND ORS	Priyanka Dagar(P), 991 03583 08	habaslawassociates@gmail.com	NA
			305	RECOVERY	CS (COMM)/409/2025	16-04-2025	MOHD IQBAL Vs CHETAN	MANISH BANSAL(P), 81 1415557	manishbansal@yahoo@gmail.com	07-04-2025

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			305	RECOVERY	CS (COMM)/408/2025	16-04-2025	Manash Lifestyle Private Limited Vs MATRIX OVERSEAS	NAGESHWAR KUMHAR(P), 919818823289	info@deyandkumar.com	02-04-2025
			305	RECOVERY	CS (COMM)/432/2025	23-04-2025	PUNJAB NATIONAL BANK Vs MR BHAVYA BANSAL	Beenu(P), NA	advocatebeenu@gmail.com	01-04-2025
			305	RECOVERY	CS (COMM)/436/2025	24-04-2025	M/S B D CREDITS LTD Vs SUNIL KUMAR PANDEY	Deepak Yadav(P), 99999-80081	deepakyadavadvocate@gmail.com	17-03-2025
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/376/2025	CS (COMM)/376/2025	04-04-2025	STATE BANK OF INDIA Vs SANDEEP SHUKLA	ADAITA KUMAR ROUT(P), 9999132159	AKROUTADVOCATE@GMAIL.COM	25.03.2025
			410	CS (COMM)/390/2025	CS (COMM)/390/2025	08-04-2025	STATE BANK OF INDIA Vs RAJARAM RAI PROPS OF M/S SAI MEDICAL STORE	Gopal Chand Sharma(P), 9810210832, 78389829	vijayprakash9682@gmail.com	11.03.2025
			410	CS (COMM)/396/2025	CS (COMM)/396/2025	09-04-2025	BANK OF BARODA Vs RAMVIR SINGH	SHAILENDRA SINGH SISODIYA, 8130237770	SHAILENDER SISODIYA@GMAIL.COM	18.03.2025
			410	CS (COMM)/404/2025	CS (COMM)/404/2025	16-04-2025	M/S SHAKTI TRADING CO Vs M/S NATURAL FOOD AND BEVERAGES INDUSTRY	Pankaj Kumar Verma(P), 9910878747	adv.pankaj1981@gmail.com	24.01.2025
			410	CS (COMM)/423/2025	CS (COMM)/423/2025	22-04-2025	M/S DESERT KIWI MEDIA AND MARKETING PVT LTD Vs Vodafone Idea	Arihant Jain(P), 9958287490	contact.aegisremedium@gmail.com	06.03.2025
			410	CS (COMM)/413/2025	CS (COMM)/413/2025	19-04-2025	ASHOK KUMAR ROSA Vs DABUR INDIA LIMITED	HITENDRA KUMAR NAHATA(P), 9910290400	nahata.companiy@gmail.com	29.03.2025
			410	CS (COMM)/417/2025	CS (COMM)/417/2025	19-04-2025	RAM CHANDRA VERMA Vs MANOJ KUMAR SETH	Sachin Aggarwal(P), 9811071022	sachinaggarwaladv@gmail.com	08.04.2025
			410	CS (COMM)/419/2025	CS (COMM)/419/2025	21-04-2025	JYOTIKA SETH AND ANR Vs LAKHPAT RAI	SOUMIL GONSALVES(P), 9891051888	ankur.mahindrap@kred-jure-in	15.04.2025
			410	CS (COMM)/435/2025	CS (COMM)/435/2025	24-04-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P), 6201970125	unitedmark@unitedandunited.com	21.04.2025
			410	CS (COMM)/437/2025	CS (COMM)/437/2025	25-04-2025	M/S ANE BOOKS PVT LTD Vs M/S AMICUS BOOKS (SRINAGAR)	ARVIND MISHRA(P), 8368259391, 9811017290	arvindmishra11@gmail.com	22.04.2025
			410	CS (COMM)/371/2025	CS (COMM)/371/2025	03-04-2025	SUPER INDIA SHOE MATERIAL PVT. LTD. VS. M/S. SHARMA FASHION SHOES & ORS.	MEENA CHAUDHARY, 9811047445	meadvocate@gmail.com	22.05.2024
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE COMMERCIAL COURT-07	CENTRAL	302	CIVIL SUIT	CS (COMM) 384/2025	05.04.2025	STATE BANK OF INDIA VS ASHOK KUMAR PUROHIT	A.K. ROUT, 999132159	akroutadvocate@gmail.com	25.03.2025

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			COURT ROOM 302				MANISH JAIN VS RAMJI RICE MILL	AMIT KUMAR	9899911324	AMLegal solutions@gmail.com	
			CIVIL SUIT	CS(COMM)	389/2025	07.04.2025					02.04.2025
			COURT ROOM 302				TATA CAPITAL LTD. VS ITILALIT KUMAR	LALIT PANDEY	8130383143	alitpandeyadv@gmail.com	
			CIVIL SUIT	OMP(I) COMM	328/2025	07.04.2025				NA	
			COURT ROOM 302				DCB BANK LTD. VS SHUBHAM GOYAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP(I) COMM	329/2025	09.04.2025				NA	
			COURT ROOM 302				DCB BANK LTD. VS ZAFAR KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP(I) COMM	330/2025	09.04.2025				NA	
			COURT ROOM 302				HDFC BANK LTD. VS HASIM KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP(I) COMM	331/2025	09.04.2025				NA	
			COURT ROOM 302				HDFC BANK LTD. VS MUSTAK	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP(I) COMM	332/2025	09.04.2025				NA	
			COURT ROOM 302				TATA CAPITAL LTD. VS AMIT KANT TYAGI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP(I) COMM	350/2025	17.04.2025				NA	
			COURT ROOM 302				TATA CAPITAL LTD. VS OM PARKASH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP(I) COMM	351/2025	17.04.2025				NA	
COURT ROOM 302				PARUL CHAWLA VS M/S IDFC FIRST BANK LTD.	VINOD CHAUHAN	9871332204	vinodchauhan2017@gmail.com				
CIVIL SUIT	OMP(COMM)	14/2025	21.04.2025				NA				
COURT ROOM 302				DIVYASHAKTI ASSOCIATES PVT. LTD. VS KESHAV LAL DUA	SHAGUN MEHTA	9891111129	lawyershagunmehta@gmail.com				
CIVIL SUIT	OMP(E) COMM	1/2025	24.04.2025				NA				
COURT ROOM 302				MOHD. ASIF VS SHRI AMRIK SINGH	ANAND SINGH	9868347568	ANAND.2905@GMAIL.COM				
CIVIL SUIT	CS(COMM)	438/2025	25.04.2025				04.10.2024				
COURT ROOM 302				M/S SATKAR TEXTILES VS MS. POPULAR CLOTH HOUSE	ATISHAYA KAUSHAL	9891952134	atishayakaushal@gmail.com				
CIVIL SUIT	CS(COMM)	439/2025	25.04.2025				19.04.2025				
COURT ROOM 302				TATA CAPITAL LTD. VS GYANENDRA SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com				
CIVIL SUIT	OMP(I) COMM	366/2025	30.04.2025				NA				
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK						Anish_bhola@gmail.com		
				OMP (COMM.)	(I) OMP (COMM.)	(I) 278/2025	01-04-2025	TATA CAPITAL LTD Vs AMIT	ANISH BHOLA(P),	9811452022	29.03.2025

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			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM)/363/2025	01-04-2025	Sir Ganga Ram Trust Society Vs Rajvir Singh	subhash kumar(P), 9811210664	ADVOCATEKUMARI@GMAIL.COM	29.03.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/279/2025	01-04-2025	TATA CAPITAL LTD Vs RAM NARAYAN	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	29.03.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/277/2025	01-04-2025	PNB HOUSING FINANCE LIMITED Vs KRISHNA DEVI	Neeraj Mandal(P), 9899165086	NA	29.03.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/297/2025	02-04-2025	HDFC Bank LTD Vs AMIT BANSAL	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	01.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/295/2025	02-04-2025	HDFC Bank LTD Vs ILMA KHAN	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	01.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/294/2025	02-04-2025	HDFC Bank LTD Vs DESHRAJ SINGH	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	01.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/293/2025	02-04-2025	HDFC BANK LTD Vs MOHD RIZWAN	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	01.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM)/379/2025	04-04-2025	Vaibhav Goel Vs Jawed akhtar	RAJIV RAHEJA(P), 9811826000	raive(a2g.mail.com	03.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM)/395/2025	08-04-2025	Uma Sharma Vs Wioska Molding Pvt Ltd	MOHD. NADEEM KHAN, 9210804751	NA	07.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		MISC. DJ Misc DJ/296/2025	08-04-2025	PARASNATH Vs SUNIL AGGRWAL	Hamida(P), 9015417522	Adv.pawan86@gmail.com	07.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM)/394/2025	08-04-2025	Union Bank of India Vs RAJ KUMAR	KAMALJIT SINGH RANOT(P), 9890410729	kamaljitsinghtranot@gmail.com	07.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/337/2025	16-04-2025	TATA CAPITAL LTD Vs OM PARKASH 3135	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	15.04.2025
			309 THIRD FLOOR EXTENTION BLOCK		OMP (COMM.) (I) (COMM)/356/2025	21-04-2025	TATA CAPITAL LTD Vs MANJEET BHARGAV	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	19.04.2025

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			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM)/421/2025	21-04-2025	Green Seeds Private limited Vs Balee Mohd	SHIVANI TOMAR(P),	9810580541	lawaffair@gmail. Com	19.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	RP (CIVIL)	RP (Civil)/12/2025	21-04-2025	M/S GANGA YAMUNA TRADERS PVT LTD Vs M/S LIFESTYLE FITNESS	DIWAKAR SINGH(P),	9817722035	office@emphaslaw.com	19.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/210/2025	22-04-2025	HINDUSTAN METAL CAST HOUSE Vs MIYUSH GARG	SAHIL MAHAJAN(P),	9015668564, 9899100615	SAHJL@ASPARTNER. IN	21.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(I)OMP (COMM)/360/2025	(I)25-04-2025	HDFC BANK LTD Vs MANISHA AKASH	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	24.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/452/2025	26-04-2025	SHANTANU GARG Vs TULSI HING COMPANY	Sudesh Kumar(P),	9313195031	sudeshkradvocate@gmail.com	25.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(I)OMP (COMM)/296/2025	(I)02-04-2025	TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED 7130	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	01.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/383/2025	05-04-2025	JITENDER JINDAL Vs SRIMANDER DASS AND SONS	Akshat Gupta(P),	99 1 0 123939	advocaterakeshkaushik@gmail.com	04.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(I)OMP (COMM)/228/2025	(I)03-03-2025	TATA CAPITAL LTD Vs NARENDRA KUMAR KHATIK	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	01.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/306/2025	18-03-2025	SH MUNISH KUMAR Vs SHRI SIMRAN REAL ESTATE		990090890	sunnydeva100@gmail.com	17.03.2025
				OMP (COMM.)	(I)OMP (COMM)/78/2025	(I)22-01-2025	TATA CAPITAL LTD Vs AMIT RAJ	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	21.01.2025
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/424/2025	22-04-2025	ARIHANT ELECTRICALS Vs ELECTROWER TECHNOLOGIES PVT LTD	SURENDER TYAGI(P),	9999993833	surendersuparn@gmail.com	10-04-2025
			307	Civil	CS (COMM)/428/2025	22-04-2025	STATE BANK OF INDIA Vs Mr LAL ABIN THOMAS	TI RATH LAL YADAV(P),	9643228307	advtirath@gmail.com	07-04-2025
			307	Civil	CS (COMM)/457/2025	29-04-2025	BANK OF MAHARASHTRA Vs SHYAM SUNDER	ADVOCATE HARISH KUMAR(P),	9891783436	harish.legal123@gmail.com	10-03-2025
			307	Civil	CS (COMM)/458/2025	29-04-2025	Central Bank of India Vs BIR SINGH	KADAMBIN KUMAR MUDGIL(P)	9871226784	kkmudgil29@gmail.com	02-04-2025

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			307	Civil	CS (COMM)/459/2025	29-04-2025	Central Bank of India Vs RAJINDER Kumar (Deceased Borrower)	KADAMBIN I KUMAR MUDGIL(P)	9871226784	kkmudgil29@gmail.com	02-04-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/377/2025	04-04-2025	TEXMACO RAIL AND	Nikunj Sharma	9462721617	advnikunjsharma@gmail.com	27.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/391/2025	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia Vs Anshu Chawla	Rajiv Tiwari	8887653137	chamberofjoy@outlook.com	21.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/405/2025	16-04-2025	ANB Auto India Pvt Ltd Vs Kafil Forge Ltd	Akhil Kumar	8076628321	Adv.akhilkumar@outlook.com	01.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/407/2025	16-04-2025	STAR HUMAN SCIENCES PVT. LTD Vs ADINATH ENTERPRISES	Amit Chawla	9718689708	amitchawlaad@gmail.com	24.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA VS SUNIL YADAV	Manish Kumar	9910580818	manishkumaradvv6@gmail.com	03.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/418/2025	21-04-2025	M/s NAZAAKAT DESIGN HERITAGE PRIVATE LIMITED Vs M/s Yardhman Fashion Exclusive Dress Material	Ira Gupta	9818976099	agupta27@gmail.com	28.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA Vs SUNIL YADAV	Manish Kumar	9910580816	manishkumaradvv6@gmail.com	03.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/460/2025	29-04-2025	MOHAMMAD ISHAQ	Rakesh tiwari	9582931401	legusintellect@gmail.com	21.04.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	362/2025	01.04.2025	M/s SCP DISTRIBUTORS Vs AAKANSH TIWARI	RAJESH KUMAR	9810195013	KUMAR RAJESHADV@YAHOO.COM	07.02.2025
			401	EX COMM	368/2025	01.04.2025	M/S NEW SARASWATI HOUSE INDIA PVT LTD V/S ANAMICA	RAJESH KUMAR	9810195013	KUMAR RAJESHADV@YAHOO.COM	
			401	CS COMM	368/2025	02.04.2025	BROTHERS AND ORS Vs SHREE SANT KRIPA ACCESSORIES PVT LTD AND ORS	RONNIE BRARA			
			401	CS COMM	370/2025	02.04.2025	SARTAJ SINGH Vs RAKSHA	SAKET GAKHAR	9911893100	ADVBATRA@GMAIL.COM	24.03.2025
			401	OMP(I) COMM	314/2025	02.04.2025	HDFC BANK LTD Vs DOLY TYAGI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP(I) COMM	309/2025	02.04.2025	TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
									ANISHBHOLA17@YAHOO.COM		
			401	OMP(I) COMM	310/2025	02.04.2025	HDFC BANK LTD Vs SACHIN TONGAR	ANISH BHOLA	9811452022		
			401	OMP(I) COMM	311/2025	02.04.2025	HDFC BANK LTD Vs NEHA VERMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP(I) COMM	312/2025	02.04.2025	HDFC BANK LTD Vs SURENDER	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP(I) COMM	313/2025	02.04.2025	HDFC BANK LTD Vs JOGENDER SINGH PARMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	375/2025	02.04.2025	NATIONAL BANK Vs ADIT KUMAR SOLE PROP M/S KALPANA BOUTIQUE	SUDHIR KUMAR SINGH	9868927179	SKSINGHHADVDELHI@GMAIL.COM	
			401	CS COMM	373/2025	03.04.2025	M/S SHARAD LIGTHS PVT LTD Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY	KAUSTUBH BHARDWAJ	9711179207	GAK.COP@GMAIL.COM	21.03.2025
			401	CS COMM	385/2025	05.04.2025	M/S SHARAMAN CHEMICALS Vs VIKRAM SINGH	SANJAY GUPTA	9811271968	SANJAYGUPTAADVOCATE@YAHOO.COM	03.04.2025
			401	EX COMM	386/2025	05.04.2025	LEVIS STRAUSS AND CO Vs ANIL KUMAR YADAV	Shravan Bansal	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	
			401	EX COMM	387/2025	05.04.2025	ANIL KUMAR GUPTA V/S ABHIMANYU PRUTHI	MANISH KUMAR			20.03.2025
			401	EX COMM	392/2025	08.04.2025	SEEMA SHARMA Vs SYMPOH MARKETING PVT LTD	HIMANSHU NEETU SINGH		9716632081	
			401	EX COMM	395/2025	09.04.2025	M/S HOUSING PVT LTD Vs M/S KANHAIYA LAL PRAKASH KUMAR	AJAY MOHAN LIBERHAN	9810955779	LIBERHANLA WOFFICE@GMAIL.COM	
			401	CS COMM	400/2025	15.04.2025	M/S KARTIK CONTRACTS INDIA PVT LTD V/S RAJEEV JAIN	RAJEEV STRIVASTA	991179270	RAJEEVADVSRIVASTAVA@GMAIL.COM	
			401	RP	411/2025	15.04.2025	ARUN KUMAR DESHWAL V/S PRADEEP GUPTA	SHASHANK SHEKHAR	9999641089	SSHEKHARADV@GMAIL.COM	
			401	OMP(I) COMM	342/2025	16.04.2025	TATA CAPITAL LTD V/S RAMESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP(I) COMM	343/2025	16.04.2025	TATA CAPTITAL LTD V/S GOKUL KUMAR GURJAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	

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									ANISHBHOLA17@YAHOO.COM	
			401	OMP(I) COMM	344/2025	16.04.2025	TATA CAPITAL LTD V/S OM PARKASH	ANISH BHOLA 9811452022		
			401	EX COMM	201/2025	17.04.2025	SMARTIVITY LABS PVT LTD V/S AVA MERCHANDISING SOLUTIONS PVT LTD	SANJEEV GUPTA 7065207245	SANJEEVGUPTA93@GMAIL.COM	
			401	EX COMM	207/2025	22.04.2025	CANARA BANK V/S ARROW COOPRESSORS & EQUIPMENT	ANIL KUMAR SINGH 9810288424	ANILSINGHANDCOMPANY@GMAIL.COM	
			401	EX COMM	208/2025	22.04.2025	BERRY TEX PVT LTD V/S DBRW TRADERS	DEEPAK SHARMA 9891787719	TANDTLAW@TANDTLAW.CO.IN	
			401	EX COMM	209/2025	22.04.2025	BERRY TEX PVT LTD V/S ABC CLOTHING INC	DEEPAK SHARMA 9891787719	TANDTLAW@TANDTLAW.CO.IN	
			401	MISC DJ	3423/2025	25.04.2025	ARIHANT ENTERPRISES V/S RCC INFRENTURES LTD & ORS	NIRBHAY CHAUHAN 8958465890		
			401	CS COMM	451/2025	26.04.2025	ASHOK KUMAR JINDAL HUF V/S SRIMANDER DAS & SONS & ORS	RAKESH KAUSHIK 9910123939	ADVOCATERAKESHKAUSHIK@GMAIL.COM	10.03.2025
			401	CS COMM	455/2025	26.04.2025	VINAY GUPTA V/S M/S BENERA BEARINGS & PISTONS LTD	ASHISH KHATRI 9811075210	ADVANSANJAYRATHI@GMAIL.COM	06.03.2025
			401	EX COMM	225/2025	30.04.2025	NAWAL KISHORE SONI V/S GANESH PRASAD	ANMOL KAPUR 9718844007	KAPURASSOCIATES235@GMAIL.COM	
			401	OMP(I) COMM	374/2025	30.04.2025	HDFC BANK LTD V/S ZEESHAN HILAL	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP(I) COMM	375/2025	30.04.2025	HDFC BANK LTD V/S TANIA DEY	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	
43	SH. M.K. NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS(COMM) 364/2025	01-04-2025	SIR GANGA RAM TRUST SOCIETY VS SIMRAN KAUR	MSUBHASH KUMAR 9811210664	SUBHASHKUMAR1@REDIFFMAIL.COM	07.03.2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 282/2025	01-04-2025	TATA CAPITAL LTD. VS LALIT KUMAR	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 283/2025	01-04-2025	TATA CAPITAL LTD. VS ONKAR SINGH	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 298/2025	02.04.2025	TATA CAPITAL LTD Vs STARLIGHT MINES	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	NA

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			COURT ROOM 402		OMP (I) (COMM.) 299/2025		TATA CAPITAL LTD. Vs SHIVRAJ CHOUDHARY		Anish_bhola17@yahoo.com	
				CIVIL SUIT		02.04.2025		ANISH BHOLA 9911452022		NA
			COURT ROOM 402		OMP (I) (COMM.) 300/2025		HDFC BANK LTD VS. LIBHA KUMAR		Anish_bhola17@yahoo.com	
				CIVIL SUIT		02.04.2025		ANISH BHOLA 9911452022		NA
			COURT ROOM 402		EX. (COMM) 174/2025		REKHA VS HDFC ERGO GENERAL INSURANCE CO. LTD.		NA	
				CIVIL SUIT		02.04.2025		AMIT MAIHAN 9871897844		NA
			COURT ROOM 402		MISC. DJ 282/2025		ANKIT SHARDA VS M/S ETA ENGINEERING		rakesh.advocate18@GMAIL.COM	
				CIVIL SUIT		03.04.2025		RAKESH KUMAR 9711771000		NA
			COURT ROOM 402		EX. (COMM) 187/2025		ANIL KUMAR GUPTA VS ABHIMANYU PRUTHI		aormanishkumar@gmail.com	
				CIVIL SUIT		05.04.2025		MANISH KUMAR 9968466963		NA
			COURT ROOM 402		EX. (COMM) 189/2025				NA	
				CIVIL SUIT		07.04.2025	RAM PRAKASH VS MCD	SATENDRA KUMAR 9811161525		NA
			COURT ROOM 402				SMT KIRAN Vs SHRI SHIVAM J.C. THAPAR AND ANOTHER	MAHINDR 9810138091	jcmahindro@gmail.com	
				CIVIL SUIT	CS (COMM)/406/2025	16-04-2025				28.03.2025
			COURT ROOM 402		OMP (I) (COMM)/339/2025	16-04-2025	TATA CAPITAL LTD Vs VIKAS KUMAR	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	
				CIVIL SUIT						NA
			COURT ROOM 402		OMP (I) (COMM)/340/2025	16-04-2025	TATA CAPITAL LTD Vs INFINITY CONSTRUCTION S	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	
				CIVIL SUIT						NA
			COURT ROOM 402		OMP (I) (COMM)/341/2025	16.04.2025	TATA CAPITAL LTD Vs AVADESH KUMAR	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	
				CIVIL SUIT						NA
			COURT ROOM 402		OMP (I) (COMM)/357/2025	21.04.2025	TATA CAPITAL LTD Vs SHIV NARAYAN YADAV	ANISH BHOLA 9911452022	Anish_bhola17@yahoo.com	
				CIVIL SUIT						NA
			COURT ROOM 402		Execution (Comm)/205/2025	21.04.2025	ASHISH GUPTA Vs MS R KAY EXPORTS	RAMESH KUMAR 9810159436	adityapuri77@gmail.com	
				CIVIL SUIT						NA
			COURT ROOM 402		ExCOMM 11/2025	21.04.2025	LEVI STRAUSS AND CO Vs MOHD RAFIQUE ALAM	AKSHIT NAVANEY 9999183303	advocatebkm@gmail.com	
				CIVIL SUIT						NA
			COURT ROOM 402		CS (COMM)/427/2025	22.04.2025	STATE BANK OF INDIA Vs Mr RAJ SINGH	BIPLAB KUMAR 9811767517	associate4@nglaw.in	16.04.2025
				CIVIL SUIT						
			COURT ROOM 402		CS (COMM)/444/2025	25.04.2025	PRIVATE LIMITED MR VIKAS KUMAR PATHAK PROP MS PRIVI TRADE	BANUJ GOYAL 9811038966		23.04.2025

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			COURT ROOM 402	CIVIL SUIT			M/S RK GOEL ABHEY KUMAR JAIN Vs MUNICIPOAL CORPORATION OF DELHI	A.K. TRIVEDI 9871441764	NA	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/461/2025	29.04.2025	AEROFLEX INDIA PVT LTD. Vs M/S ATMA RAM KISHAN CHAND AND ORS	KULWINDE R SINGH 9818143967	advomnattoo@gmail.com	23.04.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/466/2025	30.04.2025	OMP (I) (COMM)/376/2025	OMP (I) (COMM)/376/2025	OMP (I) (COMM)/376/2025	OMP (I) (COMM)/376/2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
				OMP (I) (COMM)/343/2025		01-04-2025	YES BANK LTD Vs SONU BAJAJ	KARTIK KUMAR(P), 9811015339	legal@katalassociates.com	Nil
				OMP (I) (COMM)/344/2025		01-04-2025	YES BANK LTD Vs TARANJEET SINGH	KARTIK KUMAR(P), 9811015339	legal@katalassociates.com	Nil
				CS (COMM)/268/2025		02-04-2025	CENTRAL BANK OF INDIA Vs RAYEES AHMAD	RAKESH KUMAR(P), 9968076150		
				OMP (I) (COMM)/359/2025		02-04-2025	KOTAK MAHINDRA PRIME LIMITED Vs DEEPAK SAROJ	ADV. LALIT PANDEY(P), 8130383143		Nil
				CS (COMM)/277/2025		03-04-2025	AYNA DECOR LLC Vs FINESSE INTERIORS AND CONSULTANTS AND ANR	RAJ DUGGAL(P), 9999071994		45743
				Misc DJ/317/2025		03-04-2025	M/S IMBODIAN TRADING PVT LTD Vs MS VINEET TRADING CO	Arpit Bhalla(P),		Nil
				Execution (Comm)/120/2025		04-04-2025	GALAXY OFFICE CHAIR Vs DESIGN AND ORGANISE	Radha Dhauni(P),		Nil
				CS (COMM)/286/2025		04-04-2025	Authorized Representative Mr Rajeev Kumar Sharma Vs M/s Hari Electricals through its	Bhaskar Vali(P), 9910358225		45675
				Misc DJ/326/2025		05-04-2025	Rajesh Khanna Vs Vikas Sharma partner M/S Ashu decor india	MANNAT SKOHLI(P),		Nil
				Misc DJ/336/2025		07-04-2025	TANISHQ AGENCIES AND ORS Vs M/S VENTURA INTERNATIONAL PVT LTD			Nil
				Misc DJ/357/2025		15-04-2025	proprietor M/S Jai Durga Timber Traders Vs Vikas Sharma partner M/S ASHU DECOR INDIA	MANNAT KOHLI(P),		Nil
				OMP (I) (COMM)/369/2025		15-04-2025	YES BANK LTD Vs RAMA DAVAR	ADV. LALIT PANDEY(P), 8130383143		Nil

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				OMP (I) (COMM)/370/2025		15-04-2025	YES BANK LTD Vs AMIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/371/2025		15-04-2025	YES BANK LTD Vs SANTOSH PARASHAR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/392/2025		16-04-2025	YES BANK LTD Vs PRITAM SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/396/2025		16-04-2025	YES BANK LTD Vs AMIR ANAUAR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/395/2025		16-04-2025	YES BANK LTD Vs KAMLESH RAKESH	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/394/2025		16-04-2025	YES BANK LTD Vs PRITAM KUMAR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				Misc DJ/368/2025		16-04-2025	Chinky Gauba-- Vs IHFL Home Financial Ltd	Adv M K Singh(P),			Nil
				OMP (I) (COMM)/393/2025		16-04-2025	YES BANK LTD Vs AJIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				Counter Claim/17/2025		17-04-2025	M/S JAGDAMBA CRANES PVT LTD Vs M/S KUSHAGRA SARENS HEAVY LIFT INDIA PVT LTD	ADV. LALIT PANDEY(P),	9999448797	-----	45754
				OMP (I) (COMM)/408/2025		17-04-2025	YES BANK LTD Vs SHUBHAM SINGH	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/409/2025		17-04-2025	YES BANK LTD Vs VISHAL MAN	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/410/2025		17-04-2025	YES BANK LTD Vs MS R V TRADERS AND ANR	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/411/2025		17-04-2025	YES BANK LTD Vs NISHANT BHARDWAJ	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				OMP (I) (COMM)/412/2025		17-04-2025	YES BANK LTD Vs RAHUL SHARMA	ADV. LALIT PANDEY(P),	8130383143	-----	Nil
				CS (COMM)/310/2025		19-04-2025	M/s Metro Safety India Private Limited Vs CHHAGAN SINGH SUJAN SINGH	Vineet Taneja(P),	7838631141		45720

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				OMP (I) (COMM)/419/2025		19-04-2025	Yes Bank Ltd Vs NEHA	ADV. LALIT PANDEY(P),	8130383143		Nil
				OMP (I) (COMM)/420/2025		19-04-2025	Yes Bank Ltd Vs HANIF SALMANI	ADV. LALIT PANDEY(P),	8130383143		Nil
				OMP (I) (COMM)/441/2025		22-04-2025	Hdfc Bank Limited Vs ANJANI SINGH	MANISH SHANKER VERMA(P),	9810872353		Nil
				OMP (I) (COMM)/442/2025		22-04-2025	Hdfc Bank Limited Vs SUNIL ARORA	MANISH SHANKER VERMA(P),	9810872353		Nil
				OMP (I) (COMM)/440/2025		22-04-2025	Hdfc Bank Limited Vs ASHOK	MANISH SHANKER VERMA(P),	9810872353		Nil
				OMP (I) (COMM)/465/2025		24-04-2025	YES BANK LTD Vs MOHD NAIM	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil
				CS (COMM)/333/2025		24-04-2025	MAHASHIAN DHATTI PRIVATE LIMITED Vs SHRI MADAN MOHAN TRADING CO	MANISH SINGHAL(P),	9811529112		45754
				CS (COMM)/332/2025		24-04-2025	bank of baroda Vs RAJ KUMAR AND ANR	rajnish kumar banyal(P),	9810872353		45751
				OMP (I) (COMM)/464/2025		24-04-2025	YES BANK LTD Vs YASHPAL KISHAN LAL	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil
				OMP (I) (COMM)/461/2025		24-04-2025	Shriram Finance Ltd Vs MOHD KAYAM	Manoj Kumar(P),	9811133644		Nil
				OMP (I) (COMM)/462/2025		24-04-2025	YES BANK LTD Vs SANDEEP BEER SINGH	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil
				OMP (I) (COMM)/463/2025		24-04-2025	YES BANK LTD Vs INDERJIT SINGH	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil
				OMP (I) (COMM)/487/2025		25-04-2025	YES BANK LTD Vs SUBHASH CHANDRA JHA	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil
				OMP (I) (COMM)/485/2025		25-04-2025	YES BANK LTD Vs SANJAY TIWARI	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil
				OMP (I) (COMM)/486/2025		25-04-2025	YES BANK LTD Vs SURENDER SINGH CHAUHAN	KARTIK KUMAR(P),	9811015339	legal@katalassociates.com	Nil

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/339/2025		26-04-2025	LIMITED Vs MANJUNATHA VENKATAPURA NARAYANASWAMI (TRADING AS- ORANGE	SHRIHAR TRIPATHI(P),	9548888420	---	45770
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS(COMM)	263/2025	01.04.2025	GSI ENTERPRISES VS. ROMIT SALES CORP.	VALI & CO.	9910358225	office@vali.com	27.03.2025
				CS(COMM)	266/2025	02.04.2025	RAJESH KHANDELWAL VS. M/S BALARAKA FABRICON	VIKRANT MITTAL	9868860486	vvictory@gamil.com	21.03.2025
				CS(COMM)	267/2025	02.04.2025	STATE BANK OF INDIA VS. RAJESH	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	28.03.2025
				CS(COMM)	273/2025	03.04.2025	EASTERN BEARINGS PVT LTD VS. ARUN PRAHLADAN	SUNIL SINGH	9654224557	advsunilsingh@gmail.com	03.04.2025
				CS(COMM)	280/2025	04.04.2025	NAVEEN DAHIYA INDIAN RAILWAY CATERING	MAHIPAL SINGH	9213848628	mahipalsingh4160@gmail.com	04.03.2025
				CS(COMM)	291/2025	08.04.2025	M/S SYNOKEM PHARMACEUTICALS LTD VS. M/S BIOMI LIFE SCIENCES	PRATEEK MEHTA	9911886609	prateekmehtas@gmail.com	004.04.2025
				CS(COMM)	304/2025	15.04.2025	SHANKAR DAS FALWARIA VS. NARAIN DASS	ANURAG BINDAL	9999955947	anurag@bindals.net	16.11.2023
				CS(COMM)	315/2025	21.04.2025	PUNJAB AND SIND BANK VS. ANIL THAKUR	VINOD GUPTA	9891954484	counsel.vinodgupta@gmail.com	02.04.2025
				CS(COMM)	318/2025	22.04.2025	M/S NIYATI COMMUNICATIONS PVT LTD VS. MANTARAY	KRISHAN KUMAR SINGH	9891416768	kkksingh.adv9@gmail.com	18.03.2025
				CS(COMM)	319/2025	22.04.2025	UNION BANK OF INDIA VS. MAHINDER SINGH SAINI	ALOK KUMAR	9911000126	alok.adv2001@gamil.com	15.03.2025
				CS(COMM)	323/2025	23.04.2025	OM PRAKASH AND VS. BIRD CLOTHING	KAILASH COCHAND GOEL	9873553516	kcgequity@gmail.com	17.04.2025
				CS(COMM)	325/2025	24.04.2025	STATE BANK OF INDIA VS. NITIN KUMAR	MUKESH NARANJAN	9811756351	mukeshranjanaadvocate@gmail.com	17.04.2025
				CS(COMM)	326/2025	24.04.2025	MOHINDER YADAV PRINCE	RAHUL YADAV	9811546760	rohanadv29@gmail.com	16.04.2025
				COUNTER CLAIM	21/2025	25.04.2025	BANGA INDIA PLASTICS MOULDS LLP VS. AMARJIT SINGH	FARANJIT SINGH	9999829858	office.merakilegal@gmail.com	11.03.2025

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				CSCOMM)	348/2025	30.04.2025	M/S GOODFAITH FASHION LLP VS. M/S ALPANA PROPERTIES	NAVEEN KR. TRIPATHI	9810419936	naveentripathi3012@gmail.com	12.02.2025
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			OMP (COMM)/333/2025 (I)	01-04-2025	YES BANK LTD Vs VIKASH KUMAR SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	Nil
					OMP (COMM)/332/2025 (I)	01-04-2025	YES BANK LTD Vs NISHANT ARORA	Sachit Katyal(P)		legal@Katvalasociates.com	Nil
					OMP (COMM)/331/2025 (I)	01-04-2025	YES BANK LTD Vs SHYAM SUNDAR	Sachit Katyal(P)		legal@Katvalasociates.com	Nil
					OMP (COMM)/330/2025 (I)	01-04-2025	YES BANK LTD Vs BALJIT PATHAK	Sachit Katyal(P)		legal@Katvalasociates.com	Nil
					OMP (COMM)/346/2025 (I)	02-04-2025	Yes Bank Ltd Vs Durgadas Singha	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	Nil
					CS (COMM)/264/2025	02-04-2025	CENTRAL BANK OF INDIA Vs ANIL SHARMA PROPRIETER OF SHARMA COMPUTER NETWORK	AMAR SINGH(P),	9810047059]	apexlaw261@gmail.com	Nil
					OMP (COMM)/361/2025 (I)	03-04-2025	AXIS BANK LTD Vs PRABHJOT SINGH	ADV DHEERAJ(P),			Nil
					CS (COMM)/282/2025	04-04-2025	Nainital Bank Limited Vs Sanjib Bhunia	Karan Anand(P),			Nil
					CS (COMM)/281/2025	04-04-2025	PRIVATE LIMITED THROUGH AR Vs DRYFILTS TECH PRIVATE LIMITED	GAGAN SAHNI(P),	8383979693	gagansaini97@gmail.com	01-04-2025
					CS (COMM)/288/2025	07-04-2025	RAJNEESH Vs GAURAV ARORA	Zareef Ahmad(P),	9311777547	cons.anil883@gmail.com	27-03-2025
					CS (COMM)/300/2025	09-04-2025	Rekha Devi Vs Municipal Corporation of Delhi and others	MAHIMA TANWAR(P),	9650464444	advocatmahimatanwar@gmail.com	19-03-2025
					Execution (Comm)/127/2025	09-04-2025	Rachna Bansal Vs Rohit garg	Chakit Singhal(P),			
					OMP (COMM)/367/2025 (I)	15-04-2025	YES BANK LTD Vs MD IKABAL	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	
					Counter Claim/16/2025	15-04-2025	Nitin Sahni Vs INTEGRATED HOTELS PRIVATE LIMITED	Poonam(P),			

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					OMP (I) (COMM)/385/2025	16-04-2025	Yes Bank Ltd Vs INNOVME SOLUTIONS PRIVATE LIMITED	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					OMP (I) (COMM)/384/2025	16-04-2025	Yes Bank Ltd Vs DHEERAJ MAHENDER SINGH	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					OMP (I) (COMM)/383/2025	16-04-2025	Yes Bank Ltd Vs TARIF SINGH	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					OMP (I) (COMM)/381/2025	16-04-2025	Yes Bank Ltd Vs RAKESH AZAD	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					OMP (I) (COMM)/382/2025	16-04-2025	Yes Bank Ltd Vs AMAN ALAM	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					OMP (I) (COMM)/402/2025	17-04-2025	Yes Bank Ltd Vs VIKAS SHARMA	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					OMP (I) (COMM)/401/2025	17-04-2025	Yes Bank Ltd Vs PRITPAL SINGH	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					Execution (Comm)/132/2025	19-04-2025	PARMESHTHI ENTERPRISES Vs MALBROS INTERNATIONAL PVT LTD	PRIYANKA CHAUDHARY(P),		
					OMP (I) (COMM)/413/2025	19-04-2025	YES BANK LTD Vs DHARMENDRA KUMAR SHARMA	ADV. LALIT PANDEY(P), 8130383143	LALITPANDEY ADV(@GMAIL.COM	
					CS (COMM)/308/2025	19-04-2025	THROUGH ITS PROPRIETOR GAURAV JAIN Vs ZAFFRE COLLECTION THROUGH ITS PROPRIETOR	PUNEET AHUJA(P), 9999054886	advpuneetahuja@gmail.com	15-04-2025
					CS (COMM)/309/2025	19-04-2025	STATE BANK OF INDIA Vs BALAMRUGAN E	Sweete Sood(P),		09-04-2025
					Misc DJ/373/2025	19-04-2025	SURESH KUMAR SEENGAL SINCE DECEASED THROUGH HIS LEGAL HEIRS	Narender Bhandari(P)		
					OMP (I) (COMM)/423/2025	21-04-2025	AXIS BANK LTD Vs NIRANJAN	ADV DHEERAJ(P),		
					CS (COMM)/317/2025	21-04-2025	MESSES Winsoft Playschool International Pvt Ltd Vs Bobby Jain	TEJASWANI SINGH(P), 8700487674	tejaswani.singh@gamil.com	28-11-2024
					OMP (I) (COMM)/439/2025	22-04-2025	Hdfc Bank Limited Vs PANKAJ DEVENDER KUMAR	MANISH SHANKER VERMA(P),		

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					CS (COMM)/321/2025	22-04-2025	MOC Lubricants Vs M/s Shri Balaji Enterprise	Lakshay Kumar(P),	9968367567	info@maximlawoffices.com	15-04-2025
					OMP (COMM)/438/2025 (I)	22-04-2025	Hdfc Bank Limited Vs PARVEEN CHANDILA	MANISH SHANKER VERMA(P),			
					OMP (COMM)/437/2025 (I)	22-04-2025	Hdfc Bank Limited Vs ABHISHEK KUMAR PODDAR	MANISH SHANKER VERMA(P),			
					CS (COMM)/320/2025	22-04-2025	GP PETROLEUMS LTD Vs PRIME GOLD SAIL JVCER LIMITED AND ORS	MOHITENDR(P),	997 17 7 9 127	dinkarattorney1@gmail.com	30-09-2024
					CS (COMM)/327/2025	24-04-2025	GSI ENTERPRISES PRIVATE LIMITED Vs PRAVESH GUPTA	Bhaskar Vali(P),			
					OMP (COMM)/454/2025 (I)	24-04-2025	YES BANK LTD Vs RAKESH SINGH	Sachit Katyal(P)		legal@Katvalasociates.com	
					OMP (COMM)/452/2025 (I)	24-04-2025	YES BANK LTD Vs VIKRAM SINGH	Sachit Katyal(P)		legal@Katvalasociates.com	
					OMP (COMM)/474/2025 (I)	25-04-2025	YES BANK LTD Vs NIKKI NIKKI	Sachit Katyal(P)		legal@Katvalasociates.com	
					OMP (COMM)/475/2025 (I)	25-04-2025	YES BANK LTD Vs SANJEEV TEJPAL	Sachit Katyal(P)		legal@Katvalasociates.com	
					OMP (COMM)/473/2025 (I)	25-04-2025	YES BANK LTD Vs PRAVEEN KUMAR	Sachit Katyal(P)		legal@Katvalasociates.com	
					CS (COMM)/335/2025	25-04-2025	BANK OF BARODA Vs Ofrajnish kaushik chachra banyal(P),				
					CS (COMM)/334/2025	25-04-2025	RAVI KAPOOR Vs MOHIT CHUGH	SANDEEP YADAV(P),			
					Execution (Comm)/137/2025	25-04-2025	PUNJAB NATIONAL BANK Vs SHAHBAAZ AHMED CHAUDHARY	Deepa Gupta(P),			
					OMP (COMM)/490/2025 (I)	26-04-2025	YES BANK LTD Vs PRAVEEN KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	
					Counter Claim/22/2025	26-04-2025	MEHARBAN SINGH BEDI Vs RAGHBIR SINGH	Amit Sharma(P),			

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					CS (COMM)/341/2025	28-04-2025	BANK OF BARODA Vs Deepa ASHOK KUMAR KHURANA				
					Execution (Comm)/143/2025	29-04-2025	M/s Wheels Decor Vs M/s SIDDHI PDG TYRES INDIA PRIVATE LIMITED				
					OMP (I) (COMM)/498/2025	30-04-2025	Yes Bank Ltd Vs PUSHPENDER PUSHPENDER	ADV. LALIT PANDEY(P),	8130383143	LALIT PANDEY ADV(@GMAIL.COM	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/261/2025	01-04-2025	MAHESH KUMAR AND ORS Vs AMARJEET	ADITYA KAUSHIK	9318470769	NOT AVAILABLE	01-04-2025
				CS (COMM)	CS (COMM)/262/2025	01-04-2025	CENTRAL BANK OF INDIA Vs RAYEES AHMAD	RAKESH KUMAR	9582682581	xyz@gmail.com	01-04-2025
				OMP (I) COMM	OMP (COMM.)/336/2025	01-04-2025	YES BANK LTD Vs ZENUS ENTERPRISES	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	01-04-2025
				OMP (I) COMM	OMP (COMM.)/337/2025	01-04-2025	YES BANK LTD Vs MAHESH KUMAR	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	01-04-2025
				OMP (I) COMM	OMP (COMM.)/339/2025	01-04-2025	YES BANK LTD Vs GAURAV KUMAR	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	01-04-2025
				OMP (I) COMM	OMP (COMM.)/347/2025	02-04-2025	YES BANK LTD Vs SUNIL KUMAR DUBEY	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	01-04-2025
				CS (COMM)	OMP (COMM.)/348/2025	02-04-2025	YES BANK LTD Vs S D LAKRA MINING PVT LTD	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	01-04-2025
				OMP (I) COMM	OMP (COMM.)/349/2025	02-04-2025	YES BANK LTD Vs LOVEK SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	01-04-2025
				OMP (I) COMM	CS (COMM)/274/2025	03-04-2025	M/S AN TIMBER PVT LTD Vs SHREE BALAJI ENTERPRISES	ADV SIDHARAT SHREE BALAJI	9810638065	advsidharth@gmail.com	03-04-2025
				OMP (I) COMM	CS (COMM)/275/2025	03-04-2025	ASHOK MAGGOK Vs M/S SMH SOLUTIONS INDIA PVT LTD	KUSHAGRA BANSAL	9999448797	kushagrabansal@akassociates.org. In	03-04-2025
				OMP (I) COMM	CS (COMM)/276/2025	03-04-2025	CHAMPION EL COM PVT LTD Vs DATA KINGA ELECTRONICS PVT LTD	MILIND SRIVASTAV	9210107303	thejuralsolutionS@gmail.com	04-04-2025
				OMP (I) COMM	CS (COMM)/284/2025	04-04-2025	SANJEEV OBEROI Vs M/S GROVER OFFSET PRINTERS PVT LTD AND ORS	MILIND SRIVASTAVA	9210107303	thejuralsolutionS@gmail.com	04-04-2025

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				OMP (I) COMM	CS (COMM)/285/2025	04-04-2025	PULKIT GOEL Vs Reliance General Insurance Company Ltd	SAMEER DEWAN	9810134864	sameerdewan123@rediffmail.com	07-04-2025
				CS (COMM)	CS (COMM)/290/2025	07-04-2025	RAJESH BHANDARI Vs VIRENDER KUMAR SINGH	KULJEET SINGH SACHDEVA	9811133477	rosachdeva@gmail.com,	07-04-2025
				CS (COMM)	CS (COMM)/294/2025	08-04-2025	SUSHIL BERRY Vs M/S ROYAL ENTERPRISES	UJJAL PARTE	981874493	ujjawalparte@gmail.com	08-04-2025
				CS (COMM)	CS (COMM)/295/2025	08-04-2025	ALOK ANAND Vs BHRIGU MONGA	ADV SIDHARTH	9643524909	Adv.sidharth311992@GMAIL.COM	08-04-2025
				CS (COMM)	CS (COMM)/296/2025	08-04-2025	State Bank India Vs SEIMINLEN HAOKIP	SAHIB Vs GURDEEP SINGH	9999496532	sethimehandru.info(a),email.com	08-04-2025
				CS (COMM)	CS (COMM)/299/2025	09-04-2025	BHATIA ENTERPRISES Vs MOGUIRE FOODS PVT LTD	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	09-04-2025
				OMP (I) COMM	OMP (COMM.)/372/2025	15-04-2025	Yes Bank Ltd Vs PRINCE TANWAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	15-04-2025
				OMP (I) COMM	OMP (COMM.)/373/2025	15-04-2025	Yes Bank Ltd Vs PRAKASH CHAND	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	15-04-2025
				OMP (I) COMM	OMP (COMM.)/375/2025	16-04-2025	Yes Bank Ltd Vs NADIM AHAMAD	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/376/2025	16-04-2025	Yes Bank Ltd Vs BAWA SUPPLIERS AND CONTRACTORS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/377/2025	16-04-2025	Yes Bank Ltd Vs TALIB UMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/378/2025	16-04-2025	Yes Bank Ltd Vs SHASHIKANT CHOUDHARY	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/379/2025	16-04-2025	Yes Bank Ltd Vs ABHISHEK ABHISHEK	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/397/2025	17-04-2025	Yes Bank Ltd Vs NEELAM MEENA	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/398/2025	17-04-2025	Yes Bank Ltd Vs ROHIT KHAN	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025

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				OMP (I) COMM	OMP (COMM.)/399/2025	17-04-2025	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (COMM.)/400/2025	17-04-2025	Yes Bank Ltd Vs KRISHAN KAUSHIK	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-04-2025
				CS(COMM)	CS (COMM)/313/2025	21-04-2025	PUNJAB NATIONAL BANK Vs MADHU	SOPURAV BHASIN	899331166	sauravbhasin10@gmail.com	21-04-2025
				CS(COMM)	CS (COMM)/314/2025	21-04-2025	SWASTICK PIPES LIMITED Vs ADAUTOPARTS INDUSTRIES	SANJAY JAIN	8860635799	communication@lexcorp.org.in	21-04-2025
				OMP(I) COMM	OMP (COMM.)/422/2025	21-04-2025	AXIS BANK LTD Vs VIPIEN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	21-04-2025
				OMP (COMM)	OMP (COMM.)/7/2025	23.04.2025	R R AGROTECH Vs SOHANLAL COMMODITY MANAGEMENT PVT LTD	SHRIMAY MISHRA	9810099690	office@mishra@law.com	23.04.2025
				CS(COMM)	CS (COMM)/324/2025	23.04.2025	KAPIL KANT MEENTOSYS PVT LTD	SIMRAN JOON	9643828202	simranjoon@gmail.com	23.04.2025
				OMP(I) COMM	OMP (COMM.)/443/2025	23.04.2025	Hdfc Bank Limited Vs SUNIL KUMAR	MANISH VERMA	9650810426	msvermachamber@gmail.com	23.04.2025
				OMP(I) COMM	OMP (COMM.)/444/2025	23.04.2025	Hdfc Bank Limited Vs PRITI	MANISH VERMA	9650810426	msvermachamber@gmail.com	23.04.2025
				OMP(I) COMM	OMP (COMM.)445/2025	24.04.2025	YES BANK LTD V/S SHABNAM	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)446/2025	24.04.2025	YES BANK V/S PRIYAM JAIN	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)447/2025	24.04.2025	SHRI RAM FINANCE LTD V/S PANKAJ SHONAK	MANOJ KUMAR	9811133644	MANOJ.K.ADV@GMAIL.COM	24.04.2025
				OMP(I) COMM	OMP (COMM.)448/2025	24.04.2025	YES BANK LTD V/S PAWAN SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)449/2025	24.04.2025	YES BANK LTD V/S SHRIMANTI SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalasociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)450/2025	24.04.2025	KOTAK MAHINDRA PRIME LTD V/S SONU P	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	24.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP(I) COMM	OMP (COMM.)451/2025	24.04.2025	KOTAK MAHINDRA PRIME LTD V/S BABU LAL	LALIT PANDEY 8130383143	LALITPANDEY ADV@GMAIL.COM	24.04.2025
				OMP(I) COMM	OMP (COMM.)466/2025	25.04.2025	YES BANK LTD V/S DEVDUTT KAUSHIK	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)467/2025	25.04.2025	YES BANK LTD V/S KAPIL LOHIYA	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)468/2025	25.04.2025	YES BANK LTD V/S RISHAV CONSTRUCTION	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)469/2025	25.04.2025	YES BANK LTD V/S MOHD NIHAL	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)470/2025	25.04.2025	YES BANK LTD V/S ALI HASAN	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)471/2025	25.04.2025	YES BANK LTD V/S NISHANT SHARMA	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)472/2025	25.04.2025	YES BANK LTD V/S NEETA MUKUND KUMAR	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	25.04.2025
				CS(COMM)	CS(COMM)340/2025	26.04.2025	M/S CEILO PETRO CHEMICALS PVT LTD V/S M/S ONE POINT INFRA & TRADING	H.R SINGH 96505506691	hansraj.1262@rediffmail.com	25.04.2025
				CS(COMM)	CS (COMM)/342/2025	29.04.2025	M/S BEHARILAL DARSHAN PVT LTD V/S MR ANKUR JAIN	JAGRITI JAIN 8527506427	lawfirm@unsolvedlegal.com	28.04.2025
				CS (COMM)	CS (COMM)/343/2025	29.04.2025	GSI ENTERPRISES PVT LTD V/S PRADEEP	BHASKAR ALI 9910358225	office@vali.com	28.04.2025
				CS (COMM)	CS (COMM)/344/2025	29.04.2025	JASMINE KAUR & ANRS V/S BESONS & CO.& ORS	SATVINDE SR SINGH 9310805051	team@sslegalsolutions.com	28.04.2025
				OMP(I) COMM	OMP(I)COMM/496/2025	29.04.2025	YES BANK LTD V/S SUBHASH CHANDRA JHA	SACHIN KATYAL 011-26211488	legal@Katvalasociates.com	28.04.2025
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/265/2025	CS (COMM)/265/2025	02-04-2025	VINOD KUMAR Vs RAJESH GARG	Arvind Duggal 9810288284	ARVINDDUGGAL@GMAIL.COM	02-04-2025
				CS (COMM)/269/2025	CS (COMM)/269/2025	03-04-2025	MUNNY GOEL Vs PRASHANT MEHTA	Kartik Jain 8368060074	advocatekartik98@gmail.com	03-04-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/270/2025	CS (COMM)/270/2025	03-04-2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	03-04-2025
				CS (COMM)/271/2025	CS (COMM)/271/2025	03-04-2025	ALPHA PACIFIC SYSTEMS PVT LTD Vs SS SOAM ENGINEERS PVT LTD	PRAKHAR TIWARI	8800726145	law@tiwarilawchambers.com	03-04-2025
				CS (COMM)/272/2025	CS (COMM)/272/2025	03-04-2025	Eastern Bearings Private Limited Vs JAHANVIS ISPAT PRIVATE LIMITED	Sunil Singh	9654224557	advsunilsinghp@gmail.com	03-04-2025
				CS (COMM)/283/2025	CS (COMM)/283/2025	04-04-2025	Nainital Bank Limited Vs Raju Mondal	KARAN ANAND	9811867947	adv.karananand@gmail.com	04-04-2025
				CS (COMM)/289/2025	CS (COMM)/289/2025	07-04-2025	Orient Micro Abrasives Limited Vs Maa Durga Chemicals	Nipun Gupta	8130189121	legal.nkpartner@gmail.com	07-04-2025
				CS (COMM)/292/2025	CS (COMM)/292/2025	08-04-2025	MR SUSHIL BERRY PROP M/S BERRY AND BERRY CO Vs M/S ROYAL KITI JEANS	Kuljeet Singh Sachdeva	9811133477	rosachdeva@gmail.com	08-04-2025
				CS (COMM)/297/2025	CS (COMM)/297/2025	09-04-2025	OF MS ALLURA INTERNATIONAL Vs NANDKISHOR RAY PROPRIETOR OF MS NEW	Rishabh Gupta	8586834657	rishabhgupta.lawyer@gmail.com	09-04-2025
				CS (COMM)/298/2025	CS (COMM)/298/2025	09-04-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Harneet Singh	Rupesh Gupta	9643008880	contact@aaalegal.pro	09-04-2025
				CS (COMM)/302/2025	CS (COMM)/302/2025	15-04-2025	GSI ENTERPRISES PRIVATE LIMITED Vs R INFRAPROJECT S	Vali and Co.	91-9910358225	office@vali.co.in	15-04-2025
				CS (COMM)/303/2025	CS (COMM)/303/2025	15-04-2025	KARNATAKA BANK LTD Vs Upender Sharma Prop of Supernal Tea Traders	Sandeep Dhariwal	8800892099	Not Provided	15-04-2025
				CS (COMM)/305/2025	CS (COMM)/305/2025	16-04-2025	PRIVATE LIMITED Vs TWENTY FIRST CENTURY TECHNO PRODUCTS	MGA Law Office	9811504426	mgalawoffice@gmail.com	16-04-2025
				CS (COMM)/306/2025	CS (COMM)/306/2025	16-04-2025	SAHIBJEET SINGH Vs PARKASH BHARDWAJ	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	16-04-2025
				Misc DJ/374/2025	Misc DJ/374/2025	19-04-2025	virender kumar Vs Jasmeen Singh Wadhwa	Avineet Singh	9999009097	AVINEETADV@GMAIL.COM	19-04-2025
				CS (COMM)/311/2025	CS (COMM)/311/2025	21-04-2025	Punjab National Bank Vs Rajiv Kumar Singh	Saurav Bhasin	9868735570	sauravbhasinlo@gmail.com	21-04-2025
				CS (COMM)/312/2025	CS (COMM)/312/2025	21-04-2025	Canara Bank Vs Paritosh Gulati	Amit Gupta	9810224624	amitguptaad366@gmail.com	21-04-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/328/2025	CS (COMM)/328/2025	24-04-2025	Pramod Kumar Gupta Vs vishal Rai	Ankur Gupta	9899706368	ankur_adv9@yahoo.com	24-04-2025
				CS (COMM)/329/2025	CS (COMM)/329/2025	24-04-2025	SACHIN SHARMA Vs KOTAK MAHINDRA BANK LIMITED	Mohit Chawla	9873315619	advocatemohitchawla@gmail.com	24-04-2025
				CS (COMM)/336/2025	CS (COMM)/336/2025	25-04-2025	M/s Swastik Polymers Vs M/s Yipee Footwear Pvt Ltd	Gaurav Tyagi	9811407050	tygarlaw@gmail.com	25-04-2025
				CS (COMM)/337/2025	CS (COMM)/337/2025	25-04-2025	BANK OF BARODA Vs mohammad kamran	Rajnish Kumar Banyal	9810872353	Rajnish-122@yahoo.com	25-04-2025
				CS (COMM)/338/2025	CS (COMM)/338/2025	26-04-2025	CANARA BANK Vs LALITA DEVI	Ashok Kumar	9560396555	Not Provided	26-04-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (COMM.)/345/2025	OMP (COMM.)/345/2025	01-04-2025	Yes Bank Ltd Vs KASIM KHAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	28-03-2025
				Execution (Comm.)/114/2025	Execution (Comm.)/114/2025	02-04-2025	POONAM BHASIN Vs COCREATE CLOUD KITCHEN PVT LTD				
				OMP (COMM.)/357/2025	OMP (COMM.)/357/2025	02-04-2025	YES BANK LTD Vs MUKESH NAGPAL	Kartik Kumar	011-26211488	legal@katyalassociates.com	28-03-2025
				OMP (COMM.)/358/2025	OMP (COMM.)/358/2025	02-04-2025	YES BANK LTD Vs PANKAJ VIRMANI	Kartik Kumar	011-26211488	legal@katyalassociates.com	28-03-2025
				Counter Claim/12/2025	Counter Claim/12/2025	03-04-2025	MS KAWAL PREET KAUR Vs MS ASHA SINGH				
				CS (COMM)/278/2025	CS (COMM)/278/2025	03-04-2025	Pharmaceuticals Pvt Lld Through its Director AR Vs Dalbir Singh Mehtab Singh Tuli	Rakesh Kumar Shukla	9899454835	eks108@gmail.com	01-04-2025
				CS (COMM)/279/2025	CS (COMM)/279/2025	03-04-2025	COAL PRIVATE LIMITED Vs NEELAM SHUKLA PROPRIETOR OF M/S TANU ELECTRONICS	Kushagra Bansal	9999448797	kushagrabansal@akassociates.org.in	17-02-2025
				Execution (Comm.)/119/2025	Execution (Comm.)/119/2025	04-04-2025	Chetan Sharma Vs United India Insurance Company Limited				
				Misc DJ/321/2025	Misc DJ/321/2025	05-04-2025	Professional Impex Private Limited Vs Shirdi Industries Limited	Reema Mishra	9811129475	kmishraadv@gmail.com	04-04-2025
				Execution (Comm.)/125/2025	Execution (Comm.)/125/2025	08-04-2025	AJAY MANDAL Vs SYED IMRAN			advocatearun23@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM.)/301/2025	CS (COMM.)/301/2025	09-04-2025	TILAK RAJ KHARBANDA Vs POOJA	Rajesh Sharma	9810109461	rajeshsharmaadvocate@gmail.com	08-04-2025
				OMP (COMM.)/364/2025	(I)OMP (COMM.)/364/2025	09-04-2025	Orix Leasing and financial services india Ltd Vs INDITRADE FINCORP LIMITED	Abid Ahmad	9213142242	abidahmadadvocate@gmail.com	07-4-2025
				OMP (COMM.)/374/2025	(I)OMP (COMM.)/374/2025	15-04-2025	Yes Bank Ltd Vs ANSHU AWASTHI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	09-04-2025
				Execution (Comm.)/131/2025	Execution (Comm.)/131/2025	16-04-2025	S C WADHWAN AND SONS HUF Vs GTL INFRASTRUCTURE LTD				
				CS (COMM.)/307/2025	CS (COMM.)/307/2025	16-04-2025	State Bank Of India Vs Ashok Kumar	Siddharth	9643524909	adv.siddharth31199@gmail.com	11-04-2025
				OMP (COMM.)/389/2025	(I)OMP (COMM.)/389/2025	16-04-2025	Yes Bank Ltd Vs SATNAM MAHENDER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	14-04-2025
				OMP (COMM.)/390/2025	(I)OMP (COMM.)/390/2025	16-04-2025	Yes Bank Ltd Vs PRAMOD KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-04-2025
				OMP (COMM.)/391/2025	(I)OMP (COMM.)/391/2025	16-04-2025	Yes Bank Ltd Vs VINOD KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-04-2025
				OMP (COMM.)/415/2025	(I)OMP (COMM.)/415/2025	19-04-2025	Yes Bank Ltd Vs SHRI MAHA DURGA TRANSPORT	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	14-04-2025
				OMP (COMM.)/416/2025	(I)OMP (COMM.)/416/2025	19-04-2025	Yes Bank Ltd Vs SONU BHATTI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-04-2025
				Execution (Comm.)/134/2025	Execution (Comm.)/134/2025	21-04-2025	KAVITA GOYAL Vs SHRI YAMIN				
				CS (COMM.)/316/2025	CS (COMM.)/316/2025	21-04-2025	PLATINEX DB BATHWARE INDIA PVT LTD Vs PRITI KHANDUJA	Stuti Wason	9811227766	wasonandwason@gmail.com	16-04-2025
				OMP (COMM.)/435/2025	(I)OMP (COMM.)/435/2025	22-04-2025	Hdfc Bank Limited Vs SINGLA COMMUNICATION	Manish Shanker Verma	9650810426	msvermachambers@gmail.com	21-04-2025
				OMP (COMM.)/436/2025	(I)OMP (COMM.)/436/2025	22-04-2025	Hdfc Bank Limited Vs MAHENDRA KUMAR SHUKLA	Manish Shanker Verma	9650810426	msvermachambers@gmail.com	19-04-2025
				CS (COMM.)/322/2025	CS (COMM.)/322/2025	23-04-2025	IDBI BANK LTD Vs Raj Kumar Aggarwal Proprietor Guru Charan Garments	Parthiv Mehta	9811044353	pjmehtaco01@rediffmail.com	20-04-2025

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				CS (COMM)/330/2025	CS (COMM)/330/2025	24-04-2025	BANK OF BARODA REYAZ Vs	Rajnish Kumar Banyal	9810872353	rajnish-122@yahoo.com	21-04-2025
				CS (COMM)/331/2025	CS (COMM)/331/2025	24-04-2025	M/S NIYATI COMMUNICATIONS PVT LTD Vs M/S MANTARAY DIGICOM PVT LTD	Krishna Kumar singh	9891416768	kkksingh.adv9@gmail.com	21-04-2025
				OMP (COMM.)/458/2025	(I) OMP (COMM.)/458/2025	24-04-2025	YES BANK LTD Vs HARINDER KUMAR	Kartik Kumar	011-26211488	legal@katyalassociates.com	23-04-2025
				OMP (COMM.)/460/2025	(I) OMP (COMM.)/460/2025	24-04-2025	MAHINDRA PRIME LIMITED Vs MATA INDIA VIMLESH GARMENTS INDIA PVT LTD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	22-04-2025
				Execution (Comm.)/138/2025	Execution (Comm.)/138/2025	25-04-2025	CANARA BANK Vs SUDHIR ARORA				
				OMP (COMM.)/479/2025	(I) OMP (COMM.)/479/2025	25-04-2025	YES BANK LTD Vs ANMOL KISHAN GUPTA	Kartik Kumar	011-26211488	legal@katyalassociates.com	23-04-2025
				OMP (COMM.)/481/2025	(I) OMP (COMM.)/481/2025	25-04-2025	YES BANK LTD Vs PARTHA DE	Kartik Kumar	011-26211488	legal@katyalassociates.com	23-04-2025
				OMP (COMM.)/483/2025	(I) OMP (COMM.)/483/2025	25-04-2025	YES BANK LTD Vs DEEPAK KASANA	Kartik Kumar	011-26211488	legal@katyalassociates.com	23-04-2025
				Execution (Comm.)/141/2025	Execution (Comm.)/141/2025	26-04-2025	M/s Sushil Agencies Vs M/s Radhika Organics Pvt Ltd				
				OMP (COMM.)/491/2025	(I) OMP (COMM.)/491/2025	26-04-2025	Yes Bank Ltd Vs SHADAB AAS MOHAMMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24-04-2025
				CS (COMM)/345/2025	CS (COMM)/345/2025	29-04-2025	Patel Jiva Sales Pvt Ltd Vs R L Timber Traders through its Proprietor Vijay Sharma	R K Sharma	9810379033	rksharmaadv1@gmail.com	26-04-2025
				CS (COMM)/346/2025	CS (COMM)/346/2025	29-04-2025	PRANSO STEELS PRIVATE LIMITED Vs EXPO THERMOCONTROLS PRIVATE LIMITED	Anupam Jindal	9891475320	pankajsinghaladvocate@gmail.com	25-04-2025
				CS (COMM)/347/2025	CS (COMM)/347/2025	29-04-2025	M/s Swastik Polymers Vs M/s H M Trading Co	Gaurav tyagi	9811407050	tygarlaw@gmail.com	24-04-2025
				OMP (COMM.)/497/2025	(I) OMP (COMM.)/497/2025	29-04-2025	YES BANK LTD Vs ACHHE LAL GAUTAM	Kartik Kumar	011-26211488	legal@katyalassociates.com	25-04-2025
				CS (COMM)/349/2025	CS (COMM)/349/2025	30-04-2025	Chirag Madhok Prop M2 Industries Vs Mohd Faizan	Sukhdeep Singh	931155670	microvision131@rediffmail.com	27-04-2025

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20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	242/2025	01.04.2025	ALLIED SERVICES PRIVATE LIMITED VS. NAQEEB NAWAB	9871160477	INFO@ZEUSIP.COM	20.03.2025
			1	CS(COMM)	243/2025	01.04.2025	INTERNATIONAL PVT. LTD. VS. M/S GOENKA ELECTRIC MOTOR VEHICLE PVT.	9811112729	ACHIN.MITTA L13@GMAIL.COM	24.03.2025
			1	CS(COMM)	255/2025	03.04.2025	BANK OF INDIA VS. PRIYANKA SINGH AND ANR.	9910717081	ADVAMRENDRA22@GMAIL.COM	11.03.2025
			1	CS(COMM)	264/2025	05.04.2025	CENTRAL BANK OF INDIA VS. M/S USHA GARMENTS AND ORS.	9999699409	NOT AVAILABLE	28.03.2025
			1	CS(COMM)	266/2025	07.04.2025	SH. DINESH KUMAR VS. M/S GLAZE TECHNO FACADE SYSTEMS PVT. LTD.	9999605495	ADVSANCHITGOYAL@GMAIL.COM	27.03.2025
			1	COUNTER CLAIM	22/2025	08.04.2025	N. L. TECHNOLOGIES PVT. LTD. VS. KUMAR SATO ARGOX SHARMA INDIA PVT. LTD.	9810034712	GABSLAWASSOCIATES@GMAIL.COM	26.03.2025
			1	COUNTER CLAIM	21/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. SHIVANK MATHUR	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	17.05.2025
			1	COUNTER CLAIM	20/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. SAGAR SURESH PATIL	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	17.05.2024
			1	COUNTER CLAIM	23/2025	08.04.2025	GULF PETROENERGY PRIVATE LTD. VS. M/S KHANNA LUBRICANTS AND ORS.	8587809030	SIDDHARTHWORK24@GMAIL.COM	08.12.2023
			1	COUNTER CLAIM	19/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. ANKUR SINGH	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	17.05.2024
			1	COUNTER CLAIM	18/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. NAVEEN KUMAR PANDEY	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	17.05.2024
			1	CS(COMM)	271/2025	08.04.2025	M/S ORANGESTAR LOGISTICS PVT. LTD. VS. M/S CONSULTA CARGO SERVICES	9013554225	PRODIGY LAW CONSULTANTS@gmail.com	07.03.2025
			1	CS(COMM)	281/2025	16.04.2025	SH.MANOJ KUMAR CHOUDHARY VS. SH. RAMESWAR SINGH	9650300173	SRIBALLABH@GMAIL.COM	26.03.2025
			1	OMP(E)COMM	1/2025	16.04.2025	SINGH RATHORE VS. MAJOR PRIYANKA GUPTA (SINCE DECEASED, THROUGH	9958946994	ANAND.SRIVASTAVA@EQUICORPLEGAL.COM	04.04.2025
			1	CS(COMM)	280/2025	16.04.2025	BANK OF BARODA VS. ANAND, ASHA MENDIRATTA	9953154353, 9971444643	SUPRAPARTNERSLEGAL@GMAIL.COM	02.04.2025

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			1	CS(COMM)	279/2025	16.04.2025	M/S LARSEN LINKS PVT. LTD. VS. M/S SHILLAS BOOKS STATIONERY CO.	SAMEER & RAI	9990518890	ADVOCATESA MEERRAI@GMAIL.COM	02.04.2025
			1	EX(COMM) AWARD BY ARB. COMM. 14/2025	14/2025	21.4.2025	FIS PAYMENT SOLUTIONS AND SERVICE INDIA PRIVATE LIMITED VS. SECURITRANS INDIA PVT. LTD.	RAVILOCHAN DALIPARTHI	9811021128	RAVILOCHAN.95@GMAIL.COM	15.04.2025
			1	CS(COMM)	289/2025	22.04.2025	INDUSTRIES VS. MOVERS INTERNATIONAL CONSULTANTS PVT. LTD. AND	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	17.02.2025
			1	OMP(COMM)	56/2025	22.04.2025	THE CMD ORDNANCE FACTORY AND ANR. VS. MOHALN LAL GUPTA	MS. KALPANA	9818053678	kalpanasrivastava70017@gmail.com	03.04.2025
			1	CS(COMM)	297/2025	24.04.2025	BRAINROOTZ LABS PVT. LTD. VS. GOVERNMENT E-MARKETPLACE	RAKESH SHUKLA	9899454835	RKS108@GMAIL.COM	15.04.2025
			1	CS(COMM)	296/2025	24.04.2025	HAVELLS INDIA LIMITEE VS. ASHOK KUMAR	NITIN K GUPTA, SANCHAY MEHROTRA, PANKAJ BHAT	9711184111, 8826009919	NITINKGUPTA@LEXSNRAJ.COM	09.04.2025
			1	CS(COMM)	302/2025	25.04.2025	CANARA BANK VERSUS MR. RAIS AHMED QURESHI	ANIL KUMAR SINGH, PANKAJ KUMAR SINGH	9810288424, 9811025428	NOT AVAILABLE	27.03.2025
			1	CS(COMM)	301/2025	25.04.2025	PROPERTY CONSULTANTS (INDIA) PVT. LTD. VERSUS M/S SIMOCO TELECOMMUN	M/S LEGAL OPTIONS	9810700109	DELHI@LEGALOPTIONS.IN	17.03.2025
			1	CS(COMM)	306/2025	26.04.2025	SHASHANK AGGARWAL VERSUS ASHOK KUMAR AND ORS.	SAMRAT S. KANG, BHAVYA VERMA	NOT AVAILABLE	SAMRATKANG25@GMAIL.COM	14.04.2025
			1	CS(COMM)	311/2025	29.04.2025	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VERSUS INDIAN ART PROJECTS PVT. LTD.	NITYANAND SINGH/VIVEK SINGH	9350558186, 9999130332	NITYA@NAKSLEGAL.COM	13.03.2025
			1	CS(COMM)	310/2025	29.04.2025	TECHNOLOGY RIVATE LIMITED VS. CHIRAG MARBLES PRIVATE	NITYANAND SINGH/VIVEK SINGH	9350558186, 9999130332	NITYA@NAKSLEGAL.COM	13.03.2025
			1	CS(COMM)	309/2025	29.04.2025	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VERSUS CK CONSTRUCTION PVT. LTD.	NITYANAND SINGH/VIVEK SINGH	9350558186, 9999130332	NITYA@NAKSLEGAL.COM	28.03.2025
			1	CS(COMM)	315/2025	30.04.2025	V.K. JAIN VS. NEERAJ JAIN	ARCHIT SINGHAL	9811156111, 9599043045	LEGAL@SIGMALEGAL.IN	21.04.2025
			1	CS(COMM)	314/2025	30.04.2025	CCPL DEVELOPERS PVT. LTD. VS. GOLDEN CROWN OVERSEAS PVT. LTD.	ARUN SAWHNEY, SIDDHARTH VERMA	9899810111	MAIL@ARJUNSAWHNEY.IN	23.04.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/240/2025	CS (COMM)/240/2025	01-04-2025		Puneet Chauhan(P)	9354159114	advocatepuneetchauhan28@gmail.com	01-04-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/246/2025	CS (COMM)/246/2025	02-04-2025	KULDIP THAPAR Vs Union of India And Another	Deepak Gautam(P),	NOT PROVIDED	NOT PROVIDED	29-03-2025
			25	CS (COMM)/253/2025	CS (COMM)/253/2025	03-04-2025	Vikram Singh Vs Tanu Bhardwaj	Gursimar Singh(P),	9910266125	gursimarsadana@yahoo.in	28-03-2025
			25	CS (COMM)/254/2025	CS (COMM)/254/2025	03-04-2025	STATE BANK OF INDIA Vs JAGDISH PRASAD	VARUN CHANDIOK (P),	9818365119	NOT PROVIDED	01-04-2025
			25	CS (COMM)/259/2025	CS (COMM)/259/2025	04-04-2025	ANI Media Pvt Ltd Vs IN24 News	Sidhant Kumar(P),	98996-75905	SKUMAR@UNUMLAW.IN	26-03-2025
			25	CS (COMM)/258/2025	CS (COMM)/258/2025	04-04-2025	CANARA BANK Vs AVTAR SINGH	Ekant Luthra(P),	8376841313	Ekant23@gmail.com	28-03-2025
			25	CS (COMM)/257/2025	CS (COMM)/257/2025	04-04-2025		Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	02-04-2025
			25	CS (COMM)/263/2025	CS (COMM)/263/2025	05-04-2025	CANARA BANK Vs RAMO DEVI	Ekant Luthra(P),	8376841313	ekant23@gmail.col1	02-04-2025
			25	CS (COMM)/261/2025	CS (COMM)/261/2025	05-04-2025			9811151865	mehrtavirender@yahoo.com	25-03-2025
			25	CS (COMM)/262/2025	CS (COMM)/262/2025	05-04-2025		Shiv Tyagi(P),	9873944894,	Neetulojha09@gmail.co1n	02-04-2025
			25	CS (COMM)/270/2025	CS (COMM)/270/2025	08-04-2025		UPENDER GUPTA(P),	802596 467	guptaaman 5077 7 @gmail.com	04-04-2025
			25	CS (COMM)/269/2025	CS (COMM)/269/2025	08-04-2025	India Pvt Ltd Through Authorised Signatory Ploycab India Limited Through	NITENDRA SHARMA(P)	9350292404	dsaxena@legalprism.co.in	03-04-2025
			25	CS (COMM)/275/2025	CS (COMM)/275/2025	09-04-2025	BANK OF BARODA Vs ANJAY KUMAR	Sumeet Anand(P),	9953154353,	suprapartnerslegal@gmail.com	27-03-2025
			25	CS (COMM)/277/2025	CS (COMM)/277/2025	15-04-2025		MILIND SRIVASTAVA(P),	92 10107303	thejuralsolutionS@gmail.com	08-04-2025
			25	CS (COMM)/278/2025	CS (COMM)/278/2025	16-04-2025		Sriballabh Sharan(P),	9650300173	Sriballabh@gmail.com	07-04-2025
			25	CS (COMM)/284/2025	CS (COMM)/284/2025	17-04-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khaitanco.com	14-04-2025

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			25	CS (COMM)/283/2025	CS (COMM)/283/2025	17-04-2025	Ht Media Ltd Vs RENU VATNANI	puneet bajaj(P),	9213187809	bajaj.bajaj128@gmail.com	09-04-2025
			25	CS (COMM)/290/2025	CS (COMM)/290/2025	23-04-2025		Shasha Jain(P),	8587859529	legalblj@gmail.com	18-04-2025
			25	CS (COMM)/294/2025	CS (COMM)/294/2025	24-04-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khaitanco.com	19-04-2025
			25	CS (COMM)/298/2025	CS (COMM)/298/2025	25-04-2025		Ira Gupta(P),	9818976099	iragupta27@gmail.com	21-04-2025
			25	CS (COMM)/300/2025	CS (COMM)/300/2025	25-04-2025		Ira Gupta(P),	9818976099	iragupta27@gmail.com	22/04/25
			25	CS (COMM)/299/2025	CS (COMM)/299/2025	25-04-2025		RAHUL KHANNA(P),	NOT PROVIDED	NOT PROVIDED	17-04-2025
			25	CS (COMM)/304/2025	CS (COMM)/304/2025	26-04-2025	Patanjali Ayurved Limited Vs Chander Kishor Chaurasia Trading as Baba Food Products	SUDARSHAN BANSAL(P),	NOT PROVIDED	NOT PROVIDED	15-04-2025
			25	CS (COMM)/305/2025	CS (COMM)/305/2025	26-04-2025	State Bank of India Vs Rajesh Kumar (now deceased) Through Legal Heirs	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993@gmail.com	15-04-2025
			25	CS (COMM)/307/2025	CS (COMM)/307/2025	28-04-2025	M/s S Chand and Co Ltd Vs Mr. Rajeev Singh	RAJESH KUMAR(P),	9811389028	NOT PROVIDED	22-05-2025
			25	CS (COMM)/308/2025	CS (COMM)/308/2025	29-04-2025		SAURABH UPADHYAY (P),	9350558186	nitya@nakslegal.com	25-04-2025
			25	CS (COMM)/313/2025	CS (COMM)/313/2025	30-04-2025	PROPREITOR OF EARTH EQUIPMENTS Vs RAKESH SHARMA PROPRIETOR	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	24-04-2025
			25	CS (COMM)/312/2025	CS (COMM)/312/2025	30-04-2025	SANJAY GUPTA AND VINAY GUPTA Vs NITISH JAIN	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	28-03-2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/46/2025	01-04-2025	KIRAN INFRA ENGINEERS LTD Vs NORTHERN RAILWAYS	ANKUR GARG(P),	9971420555	official@maplegal.in	29-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/241/2025	01-04-2025	STATE BANK OF INDIA Vs RANBIR SINGH	VARUN CHANDIOK (P),	9818365119	Not available	22-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/250/2025	02-04-2025	SACHDEVA PROPRIETOR OF EARTH EQUIPMENTS Vs GANNON, DUNKERLEY AND COMPANY	ARCHIT SINGHAL(P)	8447958168	lawyer.architsinghal@gmail.com	24-03-2025

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			24	SUIT FOR RECOVERY	(COMM)/252/2025	02-04-2025	STATE BANK OF INDIA Vs NANAVATH PRAKASH	VARUN CHANDIOK (P),	9818365119	Not available	25-03-2025
			24	SUIT FOR RECOVERY	(COMM)/251/2025	02-04-2025	STATE BANK OF INDIA Vs SEPOY M RAJA SHEKAR	VARUN CHANDIOK (P),	9818365119	Not available	25-03-2025
			24	SUIT FOR RECOVERY	(COMM)/256/2025	03-04-2025	ANU MALHOTRA Vs NANDOS KARNATAKA RESTAURANTS PVT LTD	TARA SHANKAR JHA(P),	9582023674	tarashankarjha@gmail.com	24-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/48/2025	03-04-2025	LORD BUDDHAS SOCIETY AND ANR Vs CAPARO FINANCIAL SOLUTIONS LIMITED	ANAND ANAND(P),	Not available	Not available	01-04-2025
			24	SUIT FOR TRADEMARKS	(COMM)/260/2025	04-04-2025	ANI MEDIA PVT LTD Vs GARJNAD NEWZROOM LTD AND ANR	Sidhant Kumar(P),	9873047772	sidhant@sidhantkumar.net	01-04-2025
			24	SUIT FOR RECOVERY	(COMM)/265/2025	05-04-2025	INDRAPRASTHA SERVICES Vs DEPARTMENT OF RURAL DEVELOPMENT	Sanjay Kumar(P),	9312219064	skumaradv212@gmail.com	27-02-2025
			24	SUIT FOR TRADEMARKS	(COMM)/267/2025	07-04-2025	SUPPLE TEK INDUSTRIES PVT LTD Vs METAS UNITED FOR TRADING	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	02-04-2025
			24	SUIT FOR TRADEMARKS	(COMM)/268/2025	07-04-2025	NIKE INNOVATE CV Vs ASHOK KUMAR	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	02-04-2025
			24	SUIT FOR TRADEMARKS	(COMM)/272/2025	08-04-2025	RSPL LTD Vs MD MUSHALI	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	12-03-2025
			24	SUIT FOR RECOVERY	(COMM)/273/2025	08-04-2025	FARMART SERVICE LTD Vs SASLR INDUSTRIES PVT LTD	DEEPAK SONDHI(P),	7017361501	sondhiandpartner@gmail.com	01-04-2025
			24	SUIT FOR RECOVERY	(COMM)/274/2025	08-04-2025	FARMART SERVICE LTD Vs SUPER GRAIN	DEEPAK SONDHI(P),	7017361501	sondhiandpartner@gmail.com	01-04-2025
			24	SUIT FOR RECOVERY	(COMM)/276/2025	09-04-2025	CANARA BANK Vs UBAID USMANI	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	29-03-2025
			24	SUIT FOR TRADEMARKS	(COMM)/282/2025	16-04-2025	Sagar Shinde Vs JIO STUDIO	SANJEEV BAGHEL(P),	Not available	Not available	14-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/52/2025	19-04-2025	UNION OF INDIA Vs M/s Kumar Builders (Engineers and Contractor)	PRASHANT VARMA(P),	8130250698	office@pplaw.in	16-04-2025
			24	SUIT FOR RECOVERY	(COMM)/287/2025	21-04-2025	TIMES INTERNET LIMITED Vs GREEN HONCHOS SOLUTIONS PVT LTD	Rajeev Agarwal(P),	9312248337	aggarwalrajeev79@gmail.com	17-04-2025

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			24	SUIT FORCS TRADEMARKS	(COMM)/288/2025	21-04-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs SRIRADHA KRISHNA ELECTRICAL STORES	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	19-04-2025
			24	SUIT FORCS RECOVERY	(COMM)/286/2025	21-04-2025	NIF PRIVATE LIMITED Vs SRITEA BASKET PVT LTD AND ORS	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	19-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/54/2025	22-04-2025	JASPAL SINGH CHADHA alias J S CHADHA Vs BALBIR SINGH	NIMISH MISHRA(P),	Not available	Not available	16-04-2025
			24	SUIT FORCS RECOVERY	(COMM)/293/2025	23-04-2025	MS HIMALAYA COMMUNICATIONS PVT LTD Vs MS BHARATI SANCHAR NIGAM LTD	Pradeep Mishra(P),	Not available	Not available	29-03-2025
			24	SUIT FORCS RECOVERY	(COMM)/292/2025	23-04-2025	MEDIA PVT LTD Vs CSIR NATIONAL ENVIRONMENTAL ENGINEERING RESEARCH	Deepak Joshi(P),	9873580987	Deepakjoshi392@gmail.com	09-04-2025
			24	SUIT FORCS RECOVERY	(COMM)/291/2025	23-04-2025	STATE BANK OF INDIA Vs SURVENDER SINGH	Shiv Tyagi(P),	Not available	Not available	16-04-2025
			24	SUIT FORCS RECOVERY	(COMM)/295/2025	24-04-2025	Mr Tilak Raj Vs HOODA COMPUTER FORMS THROUGH ITS PROPRIETOR	ARCHIT SINGHAL(P)	8447958168	lawyer.architsinghal@gmail.com	16-02-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/58/2025	25-04-2025	Bansal Construction Co Vs UNION OF INDIA	Sayed Wasif Haider(P),	Not available	Not available	21-04-2025
			24	SUIT FORCS RECOVERY	(COMM)/303/2025	25-04-2025	INDIAN BANK Vs MARRY LAWRENCE	MANOJ KUMAR ARORA(P),	9811254078	manvakil378@gmail.com	16-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/59/2025	26-04-2025	VENKATESHWARA RAO Vs SBI CARDS	Vidur Kamra(P),	8447871289	vidur.kamra@gmail.com	17-04-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES	CS (COMM)/169/2025	04/04/2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs CHANDRA PRAKASH PATIDAR	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	04.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/181/2025	09/04/2025	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs RB INDUSTRIES	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	01.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/176/2025	08/04/2025	STATE BANK OF INDIA Vs BHARDWAJ SOMBIR KUMAR	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@gmail.com	04.07.2024
			12, New Court Block-I	CIVIL CASES	CS (COMM)/180/2025	09/04/2025	Authorized Representative Mr Parshant Kumar Vs M/s Prabhu Projects Pvt Ltd Through	Aditya Prakash Arora(P),	9953744141	aditya.jadelex@gmail.com	27.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/178/2025	09/04/2025	KOTAK MAHINDRA PRIME LTD Vs FAISAL KHAN (BORROWER)	Kushal Kumar(P),	9958724670	kushal.kumar@eruditelegal.asia	07.04.2025

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/179/2025	09/04/2025	PHX Consulting Private Limited Vs Celltronics Technologies Pvt Ltd	SHUBHAM SHEKHAR(P),	7060324867	shubham.shekharoo1@gmail.com	13.11.2024
			12, New Court Block-I	CIVIL CASES	CS (COMM)/182/2025	15/04/2025	State Bank of India Vs Sanjay Choudhary	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	08.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/203/2025	21/04/2025	GRAPES DIGITAL PRIVATE LIMITED Vs Sharify Services Private Limited	Keshav Singh Saini(P),	7503232925	smansari@knn.in	16.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/202/2025	21/04/2025	M/S A P SECURITAS INDIA PVT LTD Vs M/S DUNZO DIGITAL PVT LTD	VIKRANT MALIK(P),	9654550639	vikrantmalik1007@gmail.com	26.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/207/2025	22/04/2025	M/S AUWREPM S CHANCHAL GUPTA SOLE PROPRIETOR Vs SRLJAN ENTERPRISES	Varnika Bajaj(P),	9838660707	varnikabajajadvocate@gmail.com	08.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/213/2025	23/04/2025	Deepak Yadav Vs COSPACES OPTTECH PRIVATE LIMITED	VLIJAY MISHRA(P),	9136346788	vijaymishra649@gmail.com	10.01.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/222/2025	26/04/2025	Small Farmers Agri Buisness Consortium Vs Vanashul Chandratan Foods PVT LTD AND Ors	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	09.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/223/2025	26/04/2025	VBL Pharmaceutical Vs RADHA HARI PHARMA	UTKARSH BHARGAVA(P),	9910572261	utkarshbhargavaindia@gmail.com	23.04.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/162/2025	01-04-2025	ELECTRICALS PVT LTD Vs VIKRAM KUMAR JAIN PROPRIETOR OF SUNLIGHT	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	26..03.2025
			6, New Court Block-I	Commercial	CS (COMM)/171/2025	05-04-2025	DEEPAK KUMAR KHEMKA Vs OM PRAKASH	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	31.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/174/2025	07-04-2025	M/s Epicure Vimbri Private Limited Vs M/s Yum Plum Private Ltd	PRATAP SAHANI(P),	9871437605	pratapsahni@yahoo.co.in	29.03.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/183/2025	15/04/2025	PRAGYA OHRI Vs GOPAL DILLI HATTI JEWELLERS	Rahul Sharma (P)	8527106691	rahul28vips@gmail.com	45751
			17, New Court Block-I	Commercial	CS (COMM)/184/2025	15/04/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S M PRINTTECH PVT LTD	NAVDEEP SINGH(P)	8860751228	attriandattri@gmail.com	45748
			17, New Court Block-I	Commercial	CS (COMM)/185/2025	15/04/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S TRENDPORT	NAVDEEP SINGH(P)	8860751228	attriandattri@gmail.com	45649
			17, New Court Block-I	Commercial	CS (COMM)/189/2025	15/04/2025	Union Bank Of India Vs Abhishek Upadhyay	Shyam Kumar Jha(P)	9711343590	advocateshyamjha@gmail.com	45740

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			17, New Court Block-I	Commercial	CS (COMM)/190/2025	15/04/2025	Union Bank Of India Vs Tuntun Kumar Proprietor of P K General Store	Shyam Kumar Jha(P)	9711343590	advocateshyamjha@gmail.com	45740
			17, New Court Block-I	Commercial	CS (COMM)/191/2025	16/04/2025	Amritsar Haveli Cuisines Private Limited Vs Amritsari Haveli	ANSHUMA N (P)	9911373783	info@markshield.in	45740
			17, New Court Block-I	Commercial	CS (COMM)/192/2025	16/04/2025	State Bank of India Vs Shri Sumit Kumar	Suchita Dixit(P)	8896932838	agnihotrisuchita@gmail.com	45755
			17, New Court Block-I	Commercial	CS (COMM)/199/2025	19/04/2025	PUNJAB NATIONAL BANK Vs ARJUN KAPOOR	SATISH KUMAR KASHYAP(P)	9873606950	satishkashyap.2010@gmail.com	45762
			17, New Court Block-I	Commercial	CS (COMM)/215/2025	23/04/2025	PRECISION ABRASIVES PVT LTD Vs SIMPLEX TOOLS	Pran Krishna Jana(P)	9811294972	advprankrishna@gmail.com	45763
			17, New Court Block-I	Commercial	CS (COMM)/216/2025	23/04/2025	PUNJAB NATIONAL BANK Vs SURESH KUMAR JAIN	Quaisar Ali(P)	9999802592	aliquaisar110@gmail.com	45743
			17, New Court Block-I	Commercial	CS (COMM)/220/2025	25/04/2025	STATE BANK OF INDIA Vs M KIRAN	PRANI BHARDWAJ(P)	9643680913, 8010410831	rbhardwajassociate@gmail.com	04-07-2024 & 21-04-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/160/2025	01/04/2025	RAHMAT ALI Vs KRISHAN SINGH AND ORS	NISHIT YOGI	9717153888, 9818947063	nishityogi7@gmail.com	24.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/165/2025	02/04/2025	CLIX CAPITAL SERVICES PVT LTD Vs M/s Krishna Speciality Hospital	Ravi Shankar Garg(P),	9718182038, 9711461016	associatesrsgarg1@gmail.com	28.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/166/2025	02/04/2025	M/S SWASTIK INFRASTRUCTURES Vs YPS PROJECTS PVT LTD	ANANT MALIK	9999998560	anant@ananta.mlegal.com	01.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/170/2025	04/04/2025	BUSINESS CONSORTIUM (SFAC) Vs RAJNI DEVISINGH M/S RAJNI	DALIP SINGH	9810197092	dsadv13@gmail.com	04.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/198/2025	19/04/2025	Through its Partner Mr Sunit Nangia Vs PAHUJA BUILDING MATERIAL	PRATEEK SOLANKI(P),	9818372768	chambersofprateeksolanki@gmail.com	09.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/201/2025	21/04/2025	KAYEM FOODS INDUSTRIES PVT LTD Vs KKR PRODUCTS AND MARKETING PVT LTD	SHANTNU SAGGARWAL(P),	9999347367	officeoflpg@gmail.com	15.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/208/2025	22/04/2025	KISAN MOULDINGS LIMITED Vs DEEPAK DUBEY AND ANR	SUDARSHAN BANSAL(P),	9810132015	unitedip@unitedworld.co.in	17.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/214/2025	23/04/2025	MALIKA BUDHIRAJ D/O ANIL BUDHIRAJ Vs SURKHI MATHARU D/O SH MATHARU	Raghavendra Mohan Bajaj(P),	9910609504	off.rmp@gmail.com	30.01.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			29, New Court Block-II	Commercial	CS (COMM)/218/2025	25/04/2025	M/S BALAJEE DEVELOPERS Vs M/S CONTEC SERVICES AND ORS	SATYA PRAKASH SHARAN	7763088371, 8810376557	satyaprakashsharan@gmail.com	17.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/221/2025	26/04/2025	FARMERS AGRIBUSINESS CONSORTIUM Vs M/S HATHRAS FOODS PVT LTD	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	09.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/224/2025	28/04/2025	M/S HARIKRITI FILMS Vs M/s AGRON INTERNATIONAL FILM PRODUCTION LTD AND ANR	Naresh Panwar(P),	9810008482	advocate.nareshpanwar@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/226/2025	29/04/2025	Punjab National Bank Vs SONY CHOUDHARY	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	08.04.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1				ERSTWITHE SYNDICATE BANK Vs SMT. SUDESH PROPR M/S VAIBHAV CHITRA BOUTIQUE AND PARLOUR	CHITRA MALHOTRA	9212888057	chitramalhotralgal@gmail.com	25-01-2025
				CS(COMM)	275/2025	04-04-2025	MAHENDER SINGH BISHT Vs PRATEEK Dr. MAJOR BHARDWAJ PRADEEP KUMAR SHRIVASTAVA	PRATEEK BHARDWAJ SUMANT NARANG	9899112615	NOT MENTIONED	02-04-2025
				CS(COMM)	280/2025	05-04-2025	M/S LODHI PROPERTY COMPANY LTD Vs BHASKAR POKALE	VARUN KUMAR & ROHIT	9810402535	varun.kumar@karanjawala.in	03-04-2025
				CS(COMM)	281/2025	05-04-225	RANI AGGARWAL AND ORS Vs ALKA ENTERPRISES AND ANR	AKUL MEHANDRU	9873730409	akul.mehandru@gmail.com	07-04-2025
				OMP(I) (COMM)	40/2025	16-04-2025	RAHUL SHAWEL DRHARORS AESTHETICS PRIVATE LIMITED	Srishti Juneja	8800600664	sanampreet.singh@khaitanleg al.com	15-04-2025
				CS(COMM)	306/2025	17-04-2025	M/s KIRLOSKAR PROPRIETORY LTD Vs M/s PINTU OIL ESTOCOR (INDIA) PRIVATE LIMITED Vs STATE BANK OF INDIA (SMBRANCH)	ATUL KUMAR JAIN	9810040036	atulhighcourt2000@yahoo.com	09-04-2025
				CS(COMM)	317/2025	21-04-2025	GURDASHMESH CYCLES PVT. LTD. Vs ATLAS CYCLES (HARYANA) LTD.	VIBHOR GARG	9811352998	raashidaazam@gmail.com	10-12-2024
				CS(COMM)	333/2025	24-04-2025	PARTNERS LIMITED Vs M/s BALMER LAWRIE AND COMPANY LIMITED	SHANKAR KUMAR JHA	9810400515	vibhor@bavleg al.in	09-04-2025
				CS(COMM)	334/2025	24-04-2025	BENTLEY SYSTEMS INC. AND ANR. Vs RAJIV MITTAL AND ANR.	AARSHIA BEHL	9818061242	shankarjha.adv@gmail.com	17-04-2025
				CS(COMM)	338/2025	25-05-2025				aarshia@saikrishnaassociates.com	23-04-2025

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							MANISH RANA Vs SAMAD ALAM	SHALINI SENGAR	9315700863	advoshalinisengar@gmail.com	
				CS(COMM)	339/2025	25-05-2025	BENTLEY SYSTEMS INC. AND ANR. Vs SHANMUGAM SARAVANAN AND ANR.	PUNEET AHUJA & VAREESHA JAIN	9899228168	vareesha@anandandanand.com	
				CS(COMM)	340/2025	25-05-2025	CANARA BANK Vs MANISH JAIN	PRATAP MANISH CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	
				CS(COMM)	341/2025	25-05-2025	OF PRIVATE AFFAIR HOSPITALITY Vs ANAND SARASWAT	SAURABH SINGH	9999071417	vinaydubey77@gmail.com	
				CS(COMM)	348/2025	26-05-2025	OVER ELECTRICALS Vs NORTH SELECT ENGINEERS PRIVATE LIMITED	NITIN JAIN	9999650755	najandcompany@gmail.com	
				CS(COMM)	352/2025	28-04-2025	SPIRITED LABLES PVT LTD GRANO69 BEVERAGES PVT LTD	MUNISH	9811427955	munishlawvohra@gmail.com	
				CS(COMM)	353/2025	28-04-2025	CANARA BANK Vs SANJAY (BORROWER) PROP OF M/S YANA ENTERPRISES	ANKUR SINGH	9808888806	ankursinghbhadana@gmail.com	
29	MS. NEELAM SINGH DISSTRIC JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/272/25	03.04.2025	PARDEEP KUMAR MALHOTRA VS SUMAN LATA	GAURAV PURI	9833947824	ADVGAURAVPURI@GMAIL.COM	18.03.2025
				COMMERCIAL SUIT	CS/COMM/276/25	03.04.2025	M/S DESIGNERS HOME VS. M/S CCW SPECIALITIES PVT. LTD.	RAJA SEHGAL	9999550282	RAJAT@ATHARVACHAMBERS.COM	31.05.2025
				COMMERCIAL SUIT	CS/COMM/315/25	19.04.2025	M/S COMAC INDIA PVT. LTD VS. M/S VOGUE SECURITY SOL PVT. LTD.	KUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	07.04.2025
				COMMERCIAL SUIT	CS/COMM/316/25	19.04.2025	MIRAJ ENTERTAINMENT LTD. VS CONCEPT CAPITAL INFRA PROJECTS	ARUN UPADHYAY	9045375818	UPADHYAYARUN137@GMAIL.COM	15.04.2025
				COMMERCIAL SUIT	CS/COMM/375/25	29.04.2025	AMBHA ELECTRIC STORE VS. M/S G.S. ENGINEERING	NITIN JAIN	9999650755	RAJANDCOMPANY@GMAIL.COM	21.04.2025
				COMMERCIAL SUIT	CS/COMM/359/25	30.04.2025	BLU DART EXPRESS VS MADHAV TECHNOLOGIES	RENU KUHAR	9717369353	KUHAR.RENU@GMAIL.COM	24.04.2025
				ARBITRATION	OMP(COMM.)/36/25	16.04.2025	LAVA INTERNATIONAL LTD. VS ANURAG GUPTA	PRADEEP VS BHARDWAJ	892085456	DATACOADVOCATES@GMAIL.COM	N/A
				ARBITRATION	OMP(COMM.)/37/25	17.04.2025	UNION OF INDIA VS. M/S ARSH CONSTRUCTION S	JYOTI	9716978896	JYOTIADVOCATE96@GMAIL.COM	N/A

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/295/2025	16-04-2025	ALOK SHARMA Vs ANKIT DIXIT	SANJAY PADAM JAIN(P),	9811112087	thc463ww@gmail.com	01.04.2025
				Commercial Suit	CS (COMM)/311/2025	19-04-2025	GOUTAM SHARMA AKA BABA Vs ONKAR SINGH NARANG	RASHIKA VED(P),	9958871701	rashikaved128@gmail.com	09.04.2025
				Commercial Suit	CS (COMM)/312/2025	21-04-2025	MAVEN AUTOMATION Vs MAVEN AUTOMATION SOLUTIONS PRIVATE LIMITED	Rashi Bansal(P),	9811229212	rashi.bansal@rblaw.in	03.04.2025
				Commercial Suit	CS (COMM)/320/2025	22-04-2025	TEEJ ENTERPRISES Vs ZASHED FASHIONTECH PRIVATE LIMITED	Thakur Deepankar Singh(P),	9899606394	advocatessingh@gmail.com	04.04.2025
				Commercial Suit	CS (COMM)/337/2025	25-04-2025	FAST FORWARD LOGISTICS INDIA PVT LTD Vs COSMOS MEDIA PRODUCTS PVT LTD	SHIVAM SHARMA(P)	9654545855	legal@shivamsharma.info	04.11.2022
				Commercial Suit	CS (COMM)/354/2025	29-04-2025	ANURAG GUPTA HUF Vs SURESH KHANDELWAL	Rakesh Kumar(P),	9310707170	info@dsnlegal.com	12.02.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST		EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./10/2025	01-04-2025	SMFG INDIA CREDIT CO. LTD. Vs RAKESH SHARMA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	27/03/25
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/33/2025	01-04-2025	M/S R.G. ASSESTS PVT LTD. Vs DR. SONIA JINDAL	MS. INDU TYAGI	9711451772	INDUTYAGI.06@GMAIL.COM	25/03/25
				EXECUTION PETITION	EXECUTION (COMM.)/122/2025	01-04-2025	M/s CICO TECHNOLOGIES LTD Vs M/S BAC PVT LTD	SH. ANUDATT DUBEY	9711894196	ADMIN@TASLAW.IN	-
				COMMERCIAL SUIT	CS (COMM)/265/2025	01-04-2025	M/S AKSH OPTIFIBER LIMITED Vs M/S MUKAND SYSTEMS AND NETWORKING PVT LTD	SH. SHIVAM SACHDEVA	9416027279	SHIVAMSACHDEVAJAI@GMAIL.COM	07/03/25
				COMMERCIAL SUIT	CS (COMM)/266/2025	01-04-2025	TECHNOLOGIES THROUGH ITS PROPRIETOR Vs M/S AAL RESEARCH AND SOLUTION PRIVATE	SH. PRAVEEN SINGH	9310717274	ADVPRAVEEN92@GMAIL.COM	05/12/24
				EXECUTION PETITION	EXECUTION (COMM.)/124/2025	02-04-2025	M/S KAPOOR IMAGING PVT LTD. Vs SHRI SANJEEV KUMAR	SH. RAJENDER YADAV	9312046733	YADAVRAZEN@GMAIL.COM	21/10/23
				EXECUTION PETITION	EXECUTION (COMM.)/125/2025	02-04-2025	NIYOGI OFFSET PVT. LTD Vs Mr. Brijesh Tiwari Proprietor	SH. AYUSH BEOTRA	9971850060	CONTACT@INNOVATUSLAW.IN	17/03/25
				COMMERCIAL SUIT	CS (COMM)/279/2025	04-04-2025	Puran Chand Tamta Vs Spice Money Limited and Anr.	SH. SIDDHARTH SIKRI	9810906774	SIDDHARATHSIKRI@GMAIL.COM	02/04/25
				COMMERCIAL SUIT	CS (COMM)/284/2025	07-04-2025	HANS INDUSTRIES CORPORATION LTD Vs EAGABRIZ SHIPPING PVT LTD	SH. AMIT WADHWA	9871178106	OFFICE.AWASOCIATES@GMAIL.COM	27/03/25

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			21	COMMERCIAL SUIT	CS (COMM)/285/2025	07-04-2025	M/S SPIRITED LABELS PVT LTD Vs GEMINI PERSONAL CARE PVT LTD	SH. MUNISH VOHRA	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	06/03/25
				COMMERCIAL SUIT	CS (COMM)/300/2025	16-04-2025	GSI ENTERPRISES PVT LTD. Vs M/S VYAS ENERGY	SH. BHASKAR VALI	9910358225	OFFICE@VALICO.IN	29/03/25
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./15/2025	17-04-2025	AJAY TRIKHA Vs GURDEEP SINGH	SH. VINOD KHANNA	9953455478	KHANNA_ASSO@YAHOO.CO.IN	19/03/25
				COMMERCIAL SUIT	CS (COMM)/307/2025	17-04-2025	ACE ENTERPRISES Vs NEW SHOP STORE NETWORK PVT LTD	SH. ABHINAY GUPTA	9999886478	ABHINAY@LEGALKNIGHTS.IN	08/04/25
				COMMERCIAL SUIT	CS (COMM)/308/2025	17-04-2025	STATE BANK OF INDIA Vs SEEMA	SH. DHARMENDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	28/03/25
				COMMERCIAL SUIT	CS (COMM)/309/2025	17-04-2025	GODFREY PHILLIPS INDIA LIMITED Vs NTC INDUSTRIES LIMITED	SH. PRABHU TANDON	8750905558	LITIGATION@ASHWATHLEGAL.COM	05/04/25
				COMMERCIAL SUIT	CS (COMM)/310/2025	17-04-2025	STATE BANK OF INDIA Vs SHRI SAURABH	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	14/04/25
				COMMERCIAL SUIT	CS (COMM)/319/2025	21-04-2025	CAPITAL EQUIPMENT INDIA Vs R. K. ASSOCIATES AND HOTELIERS PVT LTD AND ORS	SH. VISHWENDRA VERMA	7683073187	VERMA.VISHWENDRA@YAHOO.CO.IN	04/02/25
				EXECUTION PETITION	EXECUTION (COMM.)/147/2025	23-04-2025	M/S COMAC INDIA PVT LTD. Vs M/S GREEN DAY ENVIRO PROJECTS	SH. KUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	14/01/25
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/39/2025	24-04-2025	MS SARIKA CHATURVEDI Vs AGARWAL AUTO TRADERS	SH. NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	-
				COMMERCIAL SUIT	CS (COMM)/335/2025	24-04-2025	BENTLEY SYSTEMS INC. Vs MR MANISH SANWALKA AND ORS	MS. AARSHIA BEHL	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	26/03/25
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./19/2025	26-04-2025	SHREE GOPAL GUPTA Vs M/S AIMS SANYA DEVELOPERS PVT LTD	SH. AMAN SIWASIYA	7230812125	AMOL_SHARMA@SNGPARTNERS.IN	04/04/25
				COMMERCIAL SUIT	CS (COMM)/349/2025	26-04-2025	LIVING MEDIA INDIA LTD Vs DALMIA LIFE CARE PRIVATE LIMITED	SH. SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	09/04/25
				COMMERCIAL SUIT	CS (COMM)/350/2025	26-04-2025	AMBHA ELECTRIC STORE Vs S. K. PROJECTS	SH. NITIN JAIN	9810484224	NAJANDCOMPANY@GMAIL.COM	21/04/25
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./20/2025	29-04-2025	SMFG INDIA CO. LTD. Vs RAJ KUMAR BAMBA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	21/03/25

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32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/270/2025	03-04-2025	STATE BANK OF INDIA Vs SH VINOD R	Dharmendra Singh	8800784740	shubhil673@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/271/2025	03-04-2025	SUMAN MALLIK Vs M/S AABID PAPER CONES AND ORS.	NITESH KUMAR	8700348031	786advocate@gmail.com	01-04-2025
				Commercial Suit	CS (COMM)/293/2025	15-04-2025	AT INFO SOLUTIONS PVT. LTD. Vs SHRI MANTU MANDAL	Renu Tyagi	9560428809,	adv.renu31@gmail.com	25-02-2025
				Commercial Suit	CS (COMM)/301/2025	17-04-2025	VINOD GUPTA Vs M/S AXARO ENTERTAINMENT PVT. LTD. AND ORS.	SHIVANI VERMA	996 8888 021	ADV AAKASHTRIPATHI@GMAIL.COM	23-07-2024
				Commercial Suit	CS (COMM)/302/2025	17-04-2025	STATE BANK OF INDIA Vs SH CHITTA RANJAN ROUT	Dharmendra Singh	8800784740	shubhil673@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/313/2025	21-04-2025	DEVESH KUMAR SINGH Vs ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. AND ANR.	HERAMB SHARMA	9416002154	---	15-04-2025
				Commercial Suit	CS (COMM)/330/2025	24-04-2025	CANARA BANK Vs PANKAJ SHARMA	Pratap Chandra Rana	9990366723,	prana25000@gmail.com,	---
				Commercial Suit	CS (COMM)/331/2025	24-04-2025	M/S JW EXPORTS Vs WORLD WIDE CLEARING AND SHIPPING PVT. LTD.	Sarthak Chugh	9873471243	Yashvardhanratore4(a-Gmail.Com	07-04-2025
				Commercial Suit	CS (COMM)/345/2025	26-04-2025	M/S CONSOLE SHIPPING SERVICES INDIA PVT. LTD. AND ANR. Vs M/S MNB LOGISTICS PVT. LTD. AND ANR.	Deepak Gautam	8178925937,	advocatenks393@gmail.com	11-03-2024

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33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)			Commercial Suit	CS (COMM)/267/2025	02-04-2025	STATE BANK OF INDIA Vs ANMOL SINGH AND ANR.	ARUN CHANDIOK	9818365119	OFFICE.CHANDIOK(Z-GMAIL.COM	28-03-2025
				Commercial Suit	CS (COMM)/268/2025	02-04-2025	STATE BANK OF INDIA Vs MRS ROSHNI	Suchita Dixit	8896932838	gnilhotrisuchita@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/269/2025	02-04-2025	STATE BANK OF INDIA Vs MR. V MURLI MANOHARAN	Suchita Dixit	8896932838	gnilhotrisuchita@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/273/2025	04-04-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs NANDAN KUMAR	CHITRA MALHOTRA	9212888057	chitramalhotralegal@gmail.com	25-01-2025
				Commercial Suit	CS (COMM)/274/2025	04-04-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs MRS. BHARTI	CHITRA MALHOTRA	9212888057	chitramalhotralegal@gmail.com	25-01-2025
				Commercial Suit	CS (COMM)/288/2025	09-04-2025	CANARA BANK Vs AJAY KUMAR KATTIYAR	Pratap Chandra Rana	9990366723	prana25000@gmail.com	---
				Commercial Suit	CS (COMM)/296/2025	16-04-2025	STATE BANK OF INDIA Vs SHRI HARI MOHAN	Suchita Dixit	8896932838	agnibotrisuchita@gmail.com	14-04-2025
				Commercial Suit	CS (COMM)/297/2025	16-04-2025	SAVITA KHANNA AND ANR. Vs DHRUV BALJNATH	AJAY KUMAR SAINI	9990505143	ALOKIRAGHAV@GMAIL.COM	04-04-2025
				Commercial Suit	CS (COMM)/304/2025	17-04-2025	STATE BANK OF INDIA Vs SH. ABHAY SHAKTI	Dharmendra Singh	8800784740	shubhi1673@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/305/2025	17-04-2025	STATE BANK OF INDIA Vs SH. BANWARI LAL	AMIT SINGH	7011848842	amit.advocate13@gmail.com	09-04-2025
				Commercial Suit	CS (COMM)/314/2025	21-04-2025	M/S PRIDEEL PRIVATE LIMITED Vs M/S SHREE SALASAR POLYFLEX PVT. LTD. AND ORS.	vinit gupta	9899811600	lexgertlawfirm@gmail.com	05-04-2025
				Commercial Suit	CS (COMM)/321/2025	22-04-2025	KAMAL KUMAR GUPTA HUF Vs MANISHA DINESH PUNIYA AND ANR.	Rohit Taneja	9818040003	govind.rishi@cumeojuris.com	08-04-2025
				Commercial Suit	CS (COMM)/322/2025	22-04-2025	KAMAL KUMAR GUPTA Vs DINESH SHISHUPAL PUNIYA	Rohit Taneja	9818040003	govind.rishi@cumeojuris.com	09-04-2025
				Commercial Suit	CS (COMM)/323/2025	22-04-2025	CANARA BANK Vs MR. RAM KISHORE AGGARWAL	KRISHAN KUMAR	9990577700	krishenkumar@gmail.com	---
				Commercial Suit	CS (COMM)/332/2025	24-04-2025	NIKITA GUPTA Vs DINESH SHISHUPAL PUNIYA	Rohit Taneja	9818040003	govind.rishi@cumenjuris.com	08-04-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/336/2025	25-04-2025	ENTERPRISES PRIVATE LIMITED Vs KASHYAPI INFRASTRUCTURE PRIVATE LIMITED AND M/S INNOVATIVE FINANCIAL ADVISORS PVT. LTD. M/S INNOVATIVE PROJECT	Bhaskar Vali	9910358225	office@vali.co.in	23-04-2025
				Commercial Suit	CS (COMM)/351/2025	28-04-2025	MAYANK PACHAURI		8826516187	arul.oculuslegal@gmail.com	---
				Commercial Suit	CS (COMM)/356/2025	30-04-2025	CANARA BANK Vs MRS. PUSHPA DEVI	Eshu Chaudhary	9711275697	ankurgi.nghbhadana@gmail.com	23-04-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (Comm)	290/2025	08.04.2025	Vezlay Foods Pvt Ltd Vs Indospirit Bars Pvt Ltd	Sh Om Prakash Verma	9868167514	advocateoverma@gmail.com	07.04.2025
				CS (comm)	327/2025	22.04.2025	Swarn Projectech Pvt Ltd Vs Navair International Pvt ltd	Sh Krishan Pal Mari	9810435717	kpmariandassociates@gmail.com	21.04.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD		46/2025					advocateravi79@gmail.com	18.03.2025
				C.S.(COMM)		03-04-2025	Union Bank Of India Vs Anoop Kumar	RAVI KUMAR	9911118926		
					47/2025		SAMRAT PACKAGING Vs R N FAUCETS PRIVATE LIMITED			n/a	23.12.2024
			--do--	C.S.(COMM)		25-04-2025	DEEPANSHU BANSAL		9555424269		
			--do--	C.S.(COMM)	48/2025	07-04-2025	Neeraj Aggarwal Prop M/s Aggarwal Trading Company Vs Islamuddin	VIKRANT MITTAL	9868860486	VFVICTORY@GMAIL.CO M	05.04.2025
										advumeshjoshi@gmail.com	
			--do--	C.S.(COMM)	50/2025	08-04-2025	Bank of Baroda Vs Kanta	UMESH JOSHI	9910568669		26.03.2025
					55/2025	19-04-2025		B AGARWAL		cloudlawpartners@gmail.com	14.04.2025
			--do--	C.S.(COMM)			Central Bank of India Vs Ms Aditya Traders		8178359238		
					59/2025	23-04-2025	EXCELLENT ESCORTS SERVICES PVT LTD Vs I R SAWHNEY MOTORS AND OTHERS	K K TYAGI		officialkkytyagi@gmail.com	16.04.2025
			--do--	C.S.(COMM)					9810497887		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHIDARA	301, New Court Building				M/S NEC WIRE AND CABLE PVT LTD Vs /S SNK TRADING COMPANY Through its Proprietor	SUCHI SHARMA	10/03/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/184/2025	01-04-2025	Panasonic Holdings Corporation Vs Ashok Kumar	SHRAVAN BANSAL	29/05/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/193/2025	03-04-2025	PUNJAB NATIONAL BANK SUNITA Vs DEOKANT TRIPATHI		26/05/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/202/2025	04-04-2025	MEENA AND ANOTHER Vs M/S ANEESH JEWELLERS PVT LTD	JAI VATS	01/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/209/2025	07/04/2025	MANDHIR SEHGAL Vs MAYANK VERMA	GURPREET KAUR	27/03/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/214/2025	08-04-2025	Shree Bankey Behari Fabrics Pvt Ltd Vs Hitesh Makkar Prop H Creation	SEHDEV RANA	01/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/215/2025	08-04-2025	GOPAL DASS AND ANOTHER Vs M/S INDUS TOWER LIMITED	CHITRA SINGH	30/05/2022		
			301, New Court Building	CS(COMMERICAL)	(COMM)/216/2025	08-04-2025	M/S NEC WIRE AND CABLES PVT LTD Vs M/S GOVERDHAN BIHARI SALES CORPORATION	SUCHI SHARMA	10/05/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/221/2025	09/04/2025	MITTALICS NON FERROUS Vs MR VICKY JARIWALA	RAGHUVEE R KAPUR	03/02/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/232/2025	16/04/2025	M S Easy Life Services India Pvt Ltd Vs M S Logix Buildtech Pvt Ltd	RAKESH PAL	09/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/247/2025	21/04/2025	Vikas Kumar Vs NEELAM GARG (PROPRIETOR OF REST KORE FOAM INDUSTRIES)	NEERAJ KUMAR	15/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/252/2025	22/04/2025	BRIJENDRA KUMAR SINGH Vs ZUDIO TRENT LTD AND ORS	AZEEM KHAN	07/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/253/2025	22/04/2025	CANARA BANK Vs M/s Ankit Garments	AMIT GUPTA	18/02/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/255/2025	23/04/2025	Sunita Jindal Vs DETECH DEVICES PVT LTD	SHRESHTH JAIN	08/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/261/2025	24/04/2025	MEHAK GUPTA Vs HIMANI JAIN	RAHUL MANGLA	09/04/2025		
			301, New Court Building	CS(COMMERICAL)	(COMM)/262/2025	24/04/2025					

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40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHNARA	301, New Court Building				PRINCE KASHYAP Vs PRADEEP KASHYAP	SIDHANT DHINGRA	27/03/2025		
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/263/2025	25/04/2025	SANJEEV KUMAR Vs PRADEEP KASHYAP	SIDHANT DHINGRA	27/03/2025		
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/264/2025	25/04/2025	Manoj Mehta Vs MAHAESHWARI INFRATECH PVT LTD	ARUN KUMAR	01/10/2024		
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/266/2025	28/04/2025	Prateek Dham Vs Yogesh Narayan Tambe	VISHAL GARG	22/04/2024		
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/274/2025	30/04/2025	CANARA BANK Vs JAIVEER SINGH	ANUJ AGGARWAL	28/04/2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)/185/2025	01-04-2025	PRATHAM INTERNATIONAL Vs SHRI RAMA POLYMER	MAHAVIR SINGH(P),			12.08.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/186/2025	01-04-2025	Good Luck Trading CO Vs Juguna Hardware and sales	gaurav dubey(P),			28.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/204/2025	04-04-2025	IDBI BANK LTD Vs NAGESH KUMAR	Vivek Kumar(P),			02.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/208/2025	05-04-2025	Dheeraj trehan Vs M/s Panchheel builders pvt ltd	Ramesh Kumar srivastava(P),			03.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/207/2025	05-04-2025	Anchal Aggarwal Vs Puneet Gupta	Ashish Aggarwal(P)			10.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/206/2025	05-04-2025	Punjab National Bank Vs Mr Vijay Kumar Panchal	Beenu(P),			01.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/226/2025	15-04-2025	Bank of Baroda Vs Deepak Gupta	Umesh Joshi(P),			10.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/225/2025	15-04-2025	Bankof Baroda Vs Sheela	Umesh Joshi(P),			10.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/229/2025	16-04-2025	Ranjeet Mehta Vs MAHESHWARI INFRATECH PVT LTD	Arun kumar(P),			01.10.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/230/2025	16-04-2025	RAMESH KUMAR GUPTA Vs HIMANI JAIN	RAHUL MANGLA(P),			09.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/233/2025	17-04-2025	CHAKRA DEVI Vs SHRI DHARAMPAL ARORA PROPRIETOR M/S KESAR POLYMERS	NIRMAL GUPTA(P),		19.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/248/2025	21-04-2025	K K Mittal Vs Sanjay Nagar	Dinesh Kumar(P),		16.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/257/2025	23-04-2025	SHAKIR Vs MUNICIPAL CORPORATION OF DELHI	KARTIK WADHWA(P),		21.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/256/2025	23-04-2025	BRIJ BHUSHAN JAIN Vs M/s Disha Garments	Neelam Malik(P),		22.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/259/2025	23-04-2025	MOHD AZHARUDDIN Vs MUNICIPAL CORPORATION OF DELHI	KARTIK WADHWA(P),		21.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/258/2025	23-04-2025	Patent Engineers India Private Limited Vs JAANVI ENGINEERING SERVICES	Prakash Kapoor(P),		31.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/249/2025	21.04.2025	Hind Health and Enviro Solutions Pvt Ltd Vs Logix Heights Pvt Ltd	Deepak Kumar		17.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/265/2025	25.04.2025	SURENDER SINGH ANR Vs SUNDER SINGH	Amar singh		25.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/268/2025	28-04-2025	State Bank of India Vs Sonu Banarjee Proprietor of Keva Delicasv	Suchita Dixit		14.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/271/2025	29-04-2025	VLK ASSOCIATES PRIVATE LIMITED Vs SINDH GARMENTS	Manish Kumar(P),		25.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/273/2025	29-04-2025	MAYANK GOYAL Vs PANKAJ MOHAN KASWAN	DEEPAK JAIN(P),		28.04.2025
				COMMERCIAL	CS (COMM)/276/2025	30-04-2025	AKSHTIZ BIRMANI Vs IHBAS	SANJEEV KUMAR(P),		18.10.2024
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHID JALARA	303, Court Building	New	CS(COMMER CIAL)	CS (COMM)/183/2025	01-04-2025	adidas AG Vs OWNER PROPRIETOR (BRAND STUDIO)	PRAMOD KUMAR SINGH	25.03.2025
			303, Court Building	New	CS(COMMER CIAL)	CS (COMM)/188/2025	02-04-2025	JAI BHAGWAN TRADING Vs MANOJ MITTAL	NEELAM KUMARI MALIK	26.03.2025
			303, Court Building	New	CS(COMMER CIAL)	CS (COMM)/189/2025	02-04-2025	ARIHANT JAIN Vs SAKKERA SRIDHAR GOUD	PADAM K KHANNA	26.03.2025

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			303, New Court Building				Authorised Representative Mr Akash Tyagi Vs M/S V P ASSOCIATES THROUGH ITS PARTNER	SHUCHI SHARMA			26.03.2025
			303, New Court Building				UNION BANK OF INDIA Vs PRABHAT KUMAR	SANDEEP SONI			28.03.2025
			303, New Court Building				PUNJAB AND SIND BANK Vs DEEPAK KUMAR JAIN	CHITRA MALHOTRA			28.03.2025
			303, New Court Building				NARENDER KUMAR JAIN (HUF) Vs YASHU MAKKAR	S PANDEY			29.03.2025
			303, New Court Building				U and I Fashion House Pvt Ltd Vs Magson Creative Apparel Pvt Ltd	GAUTAM PAL			29.03.2025
			303, New Court Building				Mamta Devi Vs Akshay kumar verma	RAJNI YADAV			01.04.2025
			303, New Court Building				IDBI BANK LTD Vs SACHIN VERMA	VIVEK KUMAR			01.04.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHID ARA	C No 304				IDBI BANK LTD Vs SATENDER KUMAR VERMA	VIVEK KUMAR			02.04.2025
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL			AMIT JAIN Vs JCR FASHION RETAIL PVT LTD	KUMAR BHAWANI SHANKAR			02.04.2025
				COMMERCIAL			STATE BANK OF INDIA Vs NISHANT TYAGI	DEVENDER KUMAR			07.04.2025
				COMMERCIAL			SUNITA JINDAL Vs RENTLEASE INTERNATIONAL LLP	SHRESTHA JAIN			09.04.2025
				COMMERCIAL			MADHAV COTEX PVT LTD. Vs BAMAN MARKETING GROUP	NEERAJ KUMAR			09.04.2025
				COMMERCIAL			MADHAV PUFOAM PVT LTD Vs DLITE FOAM PVT. LTD.	NEERAJ KUMAR			09.04.2025
				COMMERCIAL			COTEX PVT LTD. Vs SHAMA ANSARI (PROPRIETOR OF M/S NEW INDIA SOFA CUSHION)	NEERAJ KUMAR			09.04.2025
				COMMERCIAL			CANON INDIA PRIVATE LIMITED Vs ASSMAT MEDIA PRIVATE LIMITED	SAURABH KUMAR			14.04.2025

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				COMMERCIAL	CS (COMM)/241/2025	19-04-2025	M/S IMBODIAN TRADING PVT LTD Vs M/S VINEET TRADING CO	ARPIT BHALL			14.04.2025
				COMMERCIAL	CS (COMM)/250/2025	21-04-2025	MAHAVIR TEXTILES Vs PADMAVATI MARKETING	NIKHIL KHANDEL WAL			17.04.2025
				COMMERCIAL	CS (COMM)/254/2025	22-04-2025	MUNNA LAL Vs RAKESH DHONDIYAL	PAYAL BAHL			17.04.2025
				COMMERCIAL	MS NEC WIRE & CABLES PVT LTD Vs RAJESH ELECTRICAL THROUGH ITS PROP	Shuchi Sharma(P),	8851058838	sharmashuchi85@gmail.com			10-03-2025
				COMMERCIAL	sanjay bansal Vs Parminder kaur	Naveen Kumar Goyal(P),	9810215264	naveengoyal@yahoo.com			26-10-2020
				COMMERCIAL	Mahesh kumar Dudhani Vs Yash Mundhra	Ankit Mehta(P),	9310577280	adv.vyasarn@gmail.com			-
				COMMERCIAL	Dihraj trehan Vs M/s Pansheel Realtech Pvt Ltd	Ramesh Kumar srivastava(P),	9958296278	rmstal@gmail.com			03-04-2025
				COMMERCIAL	Canara Bank Vs Ravi Chand	RAJIV BHUPAL SAMAIYAR(P),	9811343911	-			01-04-2025
				COMMERCIAL	IDBI BANK LTD Vs SHOKIN ALI	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com			02-04-2025
				COMMERCIAL	MS LEENA ORGANICS PVT LTD Vs MS NIMLA ORGANICS PRIVATE LIMITED	Tushar Kwatra(P),	8076436608	legalinvest23@gmail.com			28-03-2025
				COMMERCIAL	RAHUL GUPTA Vs SURESH JAIN	Bharat Prakash(P),	9268300000	bharat.gupta rkca@gmail.com			03-04-2025
				COMMERCIAL	Panchrattan Fabrics Vs Yashji Textiles	KRISHNA KUMAR(P),	9810032889	krishnakumaroffice305@gmail.com			13-02-2025
				COMMERCIAL	BANK OF BARODA Vs AMIT KUMAR SUDESH PROP OF S ARANJAN ASSOCIATES	SINGH(P),	9015511224	sudeshadvocate12@gmail.com			09-04-2025
				COMMERCIAL	SHOBHIT BHUSHAN Vs MOHD QAMAR ANSARI	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com			17-03-2025
				COMMERCIAL	AUTHORISED REPRESENTATIVE VIRENDER GUPTA Vs SHILPI ENGINEERING PRIVATE LIMITED	Jaspreet Singh(P),	9899641617	jaspreet.law@gmail.com			-

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	MADHAV PUFOAM PVT LTD Vs NEELAM GARG (PROPRIETOR OF REST KORE FOAM INDUSTRIES)	Neeraj Kumar(P),	9810061735	v4legalaidd@gmail.com		15-04-2025
				COMMERCIAL	SHYAM PRAKASH GOYAL Vs KIRTI AGGARWAL	Anupam Jindal(P),	9891475320	pankajsinghal.advocate@gmail.com		04-04-2025
				COMMERCIAL	BEAUTY ART PRINT INDIA Vs PAWAN KUMAR	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com		28-01-2025
				COMMERCIAL	CENTRAL BANK OF INDIA Vs MR DHARMENDER AND ORS	B K Agrawal(P),	9205573760	officeofraghavsinghal@gmail.com		14-04-2025
				COMMERCIAL	HDFC BANK LTD Vs AVI TYAGI	ajay uppal(P),	9811740125	virtuous.people@gmail.com		-
				COMMERCIAL	HDFC BANK LTD Vs FAKRUDDIN	ajay uppal(P),	9811740125	virtuous.people@gmail.com		-
				COMMERCIAL	HDFC BANK LTD Vs NAVNEET KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com		-
				COMMERCIAL	HDFC BANK LTD Vs SIDHARTH CHOPRA	ajay uppal(P),	9811740125	virtuous.people@gmail.com		-
				COMMERCIAL	HDFC BANK LTD Vs KUNAL GUPTA	ajay uppal(P),	9811740125	virtuous.people@gmail.com		-
				COMMERCIAL	HDFC BANK LTD Vs WAKEL AHMAD	ajay uppal(P),	9811740125	virtuous.people@gmail.com		-
				COMMERCIAL	SHRI BHAGWAN PROJECTS PVT LTD Vs MAHAGUN INDIA PVT LTD	LALLAN OJHA(P),	9868520336	snpadv88@gmail.com		-
				COMMERCIAL	STATE BANK OF INDIA Vs SMT INDU PROPRIETOR OF M/S V COSMETICS	D Arun Upadhyay(P),	9045375818	UP ADHYA ARUN137@GMAIL.COM		
				COMMERCIAL	AND DISTRIBUTORS Vs CENTRAL UNIVERSITY OF HIMACHAL PRADESH	Sarthak Jain(P),	9654183226	shivansh.32@gmail.com		06-04-2025
				COMMERCIAL	VLK ASSOCIATES PRIVATE LIMITED Vs PB RETAIL PRIVATE LIMITED	Manish Kumar(P),	9968466963	aormanishkumar@gmail.com		-
				COMMERCIAL	DITA COMTRADE LIMITED VS MS VARDHMAN COMMERCIAL	P.N.Sharmd	9599710055	premnarain.sharma.37@gmail.com		-

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					SHRI SUNIL CHANDERMA KUMAR RAJAJ VS NI GROVER RAJESH RAJPOOT (P),		9654624323	manigrover001@gmail.com			21-04-2025
				COMMERCIAL	SHREE BANKEY BIHARI METALS VS GAURAV JAIN SUMIT		7011541912	nandvanijin dallawoffice s@gmail.com			24-04-2025
				COMMERCIAL	IRSHAD Vs MUNICIPAL CORPORATION OF DELHI		9871714741	ajaytomar850@gmail.com			21-04-2025
					BANK OF BARODA Vs Bharam Pal	Geetanjali Sharma(P),	8447833470,	advocate.134@gmail.com			23-04-2025
				COMMERCIAL	Vishal Batra Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com			-
				COMMERCIAL	STATE BANK OF INDIA Vs jmd industries through its prop sh ankit Aggarwal	Arun Upadhvay(P),	9045375818	UPADHYAY ARUN137@GMAIL.COM			-
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								
44	SH.VINOD YADAV	NORTH-WEST	nil								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST									
			603	Commercial Suit	CS 170/2025 COMM.	01.04.2025	JINDAL POLYBUTTONS PRIVATE LIMITED VS ALLURE INTERIORS	SANJEEV VS GOYAL	9810498889	law.sanjeev@gmail.com	26.03.2025
			603	Commercial Suit	CS 175/2025 COMM.	03.04.2025	FEDERAL BANK LTD VS BENNY PT	RISHABH YADAV	8800718199	rishabhyadav5040@gmail.com	01.04.2025
			603	Commercial Suit	CS 178/2025 COMM.	04.04.2025	M/S INDUS TOWERS LIMITED JITENDER YADAV	VISHAL VS MENAN	9811215181	Not given	27.02.2025
			603	Commercial Suit	CS 179/2025 COMM.	04.04.2025	ACE WELFARE PVT LTD VS TAHIR MALIK	NEERAJ VS KUMAR	9711863744	clalegal9@gmail.com	28.03.2025
			603	Commercial Suit	CS 188/2025 COMM.	08.04.2025	ANH ENGINEERING SERVICE PVT LTD VS SYSKANSI MITERR PVT LTD	SATISH VS SANSI	8860100517	Not given	04.04.2025

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			603	Commercial Suit	CS 189/2025 COMM.	08.04.2025	ROMER LABS SINGAPORE PVT LTD VS ADINATH VETERINARY PRODUCTS PVT LTD	BHAVYA SETHI	9811389644	sethibhavya@gmail.com	03.04.2025
				Commercial Suit	CS 190/2025 COMM.	08.04.2025	UNION BANK OF INDIA VS NANAK CHAND TANWAR	SANDEEP DHARIWAL	8800892099	dhariwalsandee9905@gmail.com	16.10.2024
				Commercial Suit	CS 201/2025 COMM.	19.04.2025	MRS. SANDHYA ASTHANA VS M/S COM TONSTRUCTIONS PVT LTD	MANEESH GUMBER	9911315304	ascentlawfirm@gmail.com	15.04.2025
				Commercial Suit	CS 205/2025 COMM.	22.04.2025	PUNJAB NATIONAL BANK SAURABH KUMAR	SUHAIL KHANNA	8800420426	lawaspective.j4@gmail.com	09.04.2025
				Commercial Suit	CS 206/2025 COMM.	22.04.2025	M/S SIRCA PAINTS INDIA LTD VS SHRI DURGA COLOUR SALES CORP	PARTH SHARMA	9810866704	officeofparthsharma@gmail.com	02.04.2025
				Commercial Suit	CS 207/2025 COMM.	22.04.2025	SYNK INC VS GOYAL TRADING CO.	DIVYA KALRA	Not given	advdivyakalra@gmail.com	05.04.2025
				Commercial Suit	CS 209/2025 COMM.	23.04.2025	M/S LAVANYA ENTERPRISES VS SUNNY FOODS	CHANDER SHEKHAR CHAUDHARY	7701827977	CS_C1@YAHOO.COM	18.04.2025
				Commercial Suit	CS 211/2025 COMM.	24.04.2025	M/S MEEKA ENTERPRISES VS M/S ASTROSURGICALS AND HOSPITAL FURNITURES	ROHIT AHLAWAT	9899092102	Not given	25.01.2023
48	SH. VIKAS DHULL DISTRICT JUDGE, WEST	SOUTH-WEST	613	Commercial Suit	CS (COMM)/ 214/ 2025	25-04-2025	CANARA BANK Vs Sharma	Sh. Bijay Mohan Goswami	9015893668	advbmg2016@gmail.com	12-03-2025
			613	Commercial Suit	CS (COMM)/ 210/ 2025	24-04-2025	BANK OF BARODA DEEPAK SHARMA	Sh. Akshay Raj	9650501903	advhunnysharma.28@gmail.com	19-04-2025
			613	Commercial Suit	CS (COMM)/ 208/ 2025	22-04-2025	INDUSTRIES PRIVATE LIMITED GENTRUST CONSUMER DURABLES PRIVATE	Sh. Raj Gaurav	9899394350	infojaspreet89@gmail.com	01-04-2025
			613	Commercial Suit	CS (COMM)/202/2025	21-04-2025	THE SOUTH INDIAN BANK LIMITED VS MS VEER ENTERPRISES	Sh. Kamal Kant Chhabra	9212732211	advkcc@gmail.com	16-04-2025
			613	Commercial Suit	CS (COMM)/ 203/ 2025	21-04-2025	M/S Samaira Jewels Pvt Ltd Vs Sh. Arjunbhai Motibhai Chaudhary	Sh. Jitender Kumar Patel Dhingra	9811118541	samairajewels@gmail.com	17-04-2025
			613	Commercial Suit	CS (COMM)/ 200/ 2025	19-04-2025	M/S CUELINK SERVICES PVT LTD Vs M/s PHS Consultants Pvt Ltd	Sh. Harry Chhibber	9871045060	kgandpartners@gmail.com	26-02-2025
			613	Commercial Suit	CS (COMM)/196/ 2025	16-04-2025	M/S INTERNATIONAL Vs M/S THE PICCADILY HOTELS	Sh. Sumit Rajput	9999333350	partners@sandpartners.in	30-05-2023

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/197 /2025	16-04-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin 9999093893	11.gautambhasin@gmail.com	15-04-2025
			613	Commercial Suit	CS (COMM)/195/2025	09-04-2025	M/S KOSMIC INTEX LLP Vs M/S ANANT ENTERPRISES	Sh Prabhudayal 9818485171	prabhu.dayal.advocate@gmail.com	04-04-2025
			613	Commercial Suit	CS (COMM)/184/2025	08-04-2025	M/S GOYAL CHEMICALS Vs M/s JAANH CNP INDIA PVT LTD	Sh Rajeev Bansal 8377998979	acquitylawassociates@gmail.com	02-04-2025
			613	Commercial Suit	CS (COMM) /186/2025	08-04-2025	LIMBERS THROUGH SUBHASH CHANDER KAURA Vs M/S BLUESKY BUILDCON PVT	SH Kunal Yograj Verma 9810808244	kunalyograjverma@gmail.com	20-03-2025
			613	Commercial Suit	CS (COMM)/187 /2025	08-04-2025	M/s RIDHI SIDHI INFRA Vs M/S MNM ENTERPRISES	Sh. Gulshan Kumar Sachdeva 9711365812	gulshankumar09@gmail.com	11-12-2024
			613	Commercial Suit	CS (COMM)/182/2025	07-04-2025	State Bank of India SURENDER KUMAR Vs Sunil Sehrawat	7388204038	delhilawyers76@yahoo.co.in	27-03-2025
			613	Commercial Suit	CS (COMM)/ 183/2025	07-04-2025	The Nainital Bank Limited Vs Puninder and Anr	SH Alok Mohan Adhualia 9675678910	alokmpi@gmail.com	31-03-2025
			613	Commercial Suit	CS (COMM)/ 180/2025	04-04-2025	REKHA RAJESH Vs	Sh Amit Gupta 9899474884	amitg.advocate@gmail.com	12-03-2025
			613	Commercial Suit	CS (COMM)/ 174/2025	03-04-2025	M/s Struqitve Vs VDS Design Studio	Sh S.K. Pawar 8218083191	advocatepawar487@gmail.com	27-03-2025
			613	Commercial Suit	Counter Claim/13/2025	02-04-2025	NIKAV SACHDEVA PROP OF M/S ACE ONE TECH Vs SAPPPIRE FOODS INDIA LIMITED	Sh Vipul Gupta 9899191983	mrguptavipul@gmail.com	01-04-2025
			613	Commercial Suit	CS (COMM)/ 171/2025	02-04-2025	CONTINENTAL CARRIERS PVT LTD Vs NAMASTE APPARELS	Sh Rajan Miglani 9811432766	rajanmiglani@gmail.com	26-03-2025
49	SH. AMIT BANSAL DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/168/2025	01-04-2025	DR JOGINDER SOLANKI Vs ACE WELFARE PVT LTD HOSPITAL	MR. NISHANT ACESOLANKI 9958165146	NISHANTSOLANKI40@YAHOO.MAIL.COM	26.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/169/2025	01-04-2025	Co through AR Suraj Vs MS Vinayak Engineering Corporation through Sole Proprietor Mr	MR. VIVEK YADAV 9910059706	ADVOCATEVIVEK07@GMAIL.COM	25.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/172/2025	02-04-2025	PROPRIETOR RAMIZ ALAM KHAN Vs SUSHANT KUMAR SINGH PROPRIETOR	MR. HARSHIT JOSHI 9873825365	HARSHITJOSHIAHV@GMAIL.COM	28.03.2025
			614	EXECUTION	Execution (Comm.)/82/2025	03-04-2025	Brandart Plants And Flowers Vs CITI MEGAMART THROUGH ITS DIRECTOR AMIT KUMAR	YOMESH DUTT 9718167741	YOMESH DUTT ADV@GMAIL.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	EXECUTION	Execution (Comm.)/84/2025	04-04-2025	SHYAM SUNDER Vs SINGHAL	MR. GARG & MANISH VINAY GARG	9015623262	ADVOCATEVINAYGARG@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/85/2025	04-04-2025	BANK BARODA Vs SHIV BAHADUR	OF MS. SHWETA BAKSHI	9811568328	SHWETABAKSHI104@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/177/2025	04-04-2025	Neelkanth Construction Pvt Ltd Vs Bhumiya Constructions Pvt Ltd	MR. HIMANSHU KHETWANI	9999837434	ADVHIMANSHUKHETWANI@GMAIL.COM	02.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/181/2025	05-04-2025	BALAJI TRADERS DMIA NYATI LLP and Others	MR. BRIJESH TIWARI	9811699122	ADVBRJESHTIWARI@GMAIL.COM	02.04.2025
			614	EXECUTION	Execution (Comm.)/88/2025	09-04-2025	Pramod Pathak Vs Shilpi Verma alias Deepika Verma	MR. MOHIT MADAN	9810031499	MOHITADV1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/191/2025	09-04-2025	CANARA BANK Vs SANDEEP KHARB	MR. ANSHUMA SRIVASTAVA	9990042642	SRIANSHU83@GMAIL.COM	04.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/192/2025	09-04-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Atul Dixit	MR. RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	02.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/193/2025	09-04-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Narayan Ncgi Singh	MR. RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	02.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/198/2025	17-04-2025	WELDFABWORKS Vs KVM ENGINEERS	MR. SANJAY AGNIHOTRI	9990607480	THEVIDHI@GMAIL.COM	03.04.2025
			614	MISCELLANEOUS	MISC ADJ/246/2025	19-04-2025	BHAKAT SANCHAR NIGAM LIMITED Vs ROYAL INDIA TECHNOPROJECTS LIMITED	MR. ANIL KUMAR SRIVASTAVA	9811212963	ANILKRSRIVASTAVA@YAHOO.COM	N/A
			614	EXECUTION	Execution (Comm.)/92/2025	21-04-2025	ASHOK KUMAR THAKUR Vs DEEPMALA	MR. YASHVANT SINGH	9310096440	ADVYASHVANT@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/96/2025	22-04-2025	BANK BARODA Vs PICHORI	OF MR. JAI RAJNISH KUMAR	9810872353	ADVRAJNISHKUMAR@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/213/2025	25-04-2025	Puma Se Ashok Kumar	MR. GAUTAM BHASIN	9999306881	ELUDICATIONLEGAL@OUTLOOK.COM	23.04.2025
			614	EXECUTION	Execution (Comm.)/101/2025	26-04-2025	CANARA BANK Vs Abhishek Kumar	MR. AMIT GUPTA	9810224624	AMITGUPTAA DV366@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/102/2025	26-04-2025	CANARA BANK Vs M/s ASN Auto	MR. AMIT GUPTA	9810224624	AMITGUPTAA DV366@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/217/2025	30-04-2025	MOGLI LABS INDIA PVT LTD Vs SURENDRA SINGH NIGAM Proprietor M/s Mascot Dynamic Power Generation	MR. TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	23.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/218/2025	30-04-2025	LABS INDIA PVT LTD Vs SRIVENKATA SIVAPARVATHI SPINNING MILLS PRIVATE	MR. TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	23.04.2025
			614	EXECUTION	Execution (Comm)/89/2025	09-04-2025	ANSHUL GUPTA VS MANOJ KUMAR	MS. SANAN ANSARI	NOT MENTIONED	NOT MENTIONED	N/A
			614	COMMERCIAL SUIT	CS(COMM)/361/2025	09.04.2025 (RESTORED)	STATE BANK OF INDIA VS MUKESH DEVI	MR. SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.COM	18.09.2023
			614	COMMERCIAL SUIT	CS(COMM) 390/2023	15.04.2025 (RESTORED)	LIC VS AMIT HANS	MR. VISHWENDRA VERMA	9871704611	VERMA.VISHWENDRA@YAHOO.CO.IN	11.08.2023
			509	CS (COMM)	173/25	01.04.2025	CANARA BANK VS VIPIN YADAV	Sh. A.N. TIWARI	9811046843		01.04.2025
			509	CS(COMM)	176/25	03.04.2025	UNIQUE DYEAR VS M/S ALPINE OVERSEAS	Ms. NIDHI DUBEY	8851032508		19.03.2025
			509	COUNTER CLAIM	15/2025	08.04.2025	AN INSTITUTE FOR GROOMING PROFESSIONALS VS JITIN TYAGI	DEEPAK MITTAL	9821252120	deepak1905@yahoo.com	01.10.2024
			509	CS (COMM)	185/25	08.04.2025	STATE BANK OF INDIA VS PAWAN KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@yahoo.co.in	27.03.2025
			509	CS(COMM)	194/25	09.04.2025	UNION BANK OF INDIA VS NANAK CHAND	SANDEEP DHARIWAL	8800892099	dhariwalsandeepp905@gmail.com	16.10.2024
			509	EXECUTION (COMM)	90/2025	15.04.2025	M/S RELCOM TECHNOLOGY PVT LTD. VS SENCHIT SINGH BANGA	MOHIT GUPTA	9312833620	mohitadv@yahoo.com	
			509	OMP (COMM)	7/2025	15.04.2025	VIKAS VS SMFG INDIA CREDIT CO. LTD.	KARAN SINGH	9560572128	advkaran22@gmail.com	04.04.2025
			509	CS (COMM)	199/2025	17.04.2025	PUMA VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	04.03.2025
			509	EXECUTION (COMM)	93/2025	22.04.2025	UPGRID SOLUTIONS PVT. LTD. VS NIRMALA GUPTA	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	
			509	EXECUTION (COMM)	94/2025	22.04.2025	UNION BANK OF INDIA VS ARPITA CHAWLA	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	

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			509	EXECUTION (COMM)	95/2025	22.04.2025	M/S GONSAI LOGISTICS PVT. LTD. VS M/S LACUBEX LOGISTICS PVT. LTD.	9868040826	sharmarakeshadv1@gmail.com	
			509	CS (COMM)	204/2025	21.04.2025	GIRISH JUNEJA VS ANAND KUMAR SINGH & ORS	9899776633	pspkjuris@gmail.com	16.04.2025
			509	CS (COMM)	212/2025	25.04.2025	SPIGEN INDIA PVT. LTD. VS ASHOK KUMAR	9999306881	eludication.legal@outlook.com	23.04.2025
			509	COUNTER CLAIM	17/2025	29.04.2025	DHIRAJ SINGH MALIK VS YOGESHWAR DAYAL SHARMA	9891647165	lawyer.amod.sharma@gmail.com	07.04.2025
			509	CS (COMM)	215/25	29.04.2025	STATE BANK OF INDIA VS AKASH MEHRA	9811134771	kumarvinay.65@gmail.com	26.04.2025
			509	CS (COMM)	216/25	30.04.2025	ROHAN BHARDWAJ VS SIBA KUMAR BEHERA	9999710150	mohitd.adv@gmail.com	26.03.2025
TOTAL					767					